

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9859/2026	MAINA BEGAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLAGARH P.S. /256 /2025 ) //	AOD20240000364C202600104
2	D-BLAPL/9862/2026	SUDARSHAN BHOI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// ) //	AOR20220000053C202600023
3	D-BLAPL/9870/2026	AYUSH SHARMA VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITILAGARH) /36 /2026 ) //	
4	D-BLAPL/9881/2026	MD. IRSHAD @ MD. IRSAD VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARBIL /57 /2026 ) //	AOR20220001558C202600065
5	D-BLAPL/9889/2026	SANGRAM MARTHA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /89 /2025 ) //	AOR20220000014C202600015
6	D-BLAPL/9890/2026	MILLENIUM BALIYARSINGH @ JITU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /89 /2025 ) //	AOR20220000014C202600016
7	D-BLAPL/9891/2026	BIKASH KHADIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	RENGALI /157 /2024 ) //	AOR20220002350C202600003
8	D-BLAPL/9899/2026	SAURAV BHOI @ SOURAV BHOI @ SOURAV BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 ) //	
9	D-BLAPL/9900/2026	SATYA @ SATYABAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 ) //	
10	D-BLAPL/9901/2026	KARTIK NAYAK @ KARTIKSWAR NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SABARANG /257 /2023 ) //	
11	D-BLAPL/9902/2026	AMITAB PARHI VS UNION OF INDIA(N.C.B)	RAJENDRA KUMAR DASH VS	NCB BHUBANESWAR /4 /2026 ) //	

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12	D-BLAPL/9904/2026	BHIKARI JAYASINGH @ BHIKARI CHARANA JAYASINGH VS STATE OF ODISHA	BHIM CHANDAN MOHANTY VS	BOLAGARH P.S. /207 /2025 () //	
13	D-BLAPL/9906/2026	SANTOSH TARAI @ TITAN VS STATE OF ODISHA	RAJESH RANJAN DAS VS	BALANGA /26 /2026 () //	
14	D-BLAPL/9907/2026	BISWAJIT @ CHIKUN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /120 /2024 () //	
15	D-BLAPL/9909/2026	RAJU TARAI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KHALLIKOTE /414 /2024 () //	
16	D-BLAPL/9911/2026	RATNAMANI @ HEMANTA GARDIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /394 /2025 () //	
17	D-BLAPL/9915/2026	RAKESH SETHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
18	D-BLAPL/9919/2026	SENAPATI BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 () //	
19	D-BLAPL/9920/2026	DILU @ ISWAR DARUAN @ ISHWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /64 /2026 () //	
20	D-BLAPL/9921/2026	BASUDEV KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 () //	
21	D-BLAPL/9925/2026	SATYANAND NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	SARANAKUL /20 /2016 () //	AOD20240000366C202600046
22	D-BLAPL/9928/2026	MEGHANAD DAS @ MEGHANATHA DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /111 /2026 () //	AOD20240000364C202600108
23	D-BLAPL/9930/2026	BETA ULL	SK. ZAFARULLA	BANGRIPOSI /318 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9935/2026	HARBINDAR SYCE @ HARBINDAR SAHIS @ CHIKNASK. ZAFARULLA		ORIENT /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9939/2026	HARBINDAR SYCE @ HARBINDAR SAHIS @ CHIKNASK. ZAFARULLA		ORIENT /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9940/2026	DHIRAJ KUMAR SAH @ DHIRAJ SAH	AJIT KUMAR RAUT	JHARSUGUDA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9942/2026	LIPI DIGAL	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9943/2026	KAMBUNATH DAS	SARADA PRASAD DASH	SORO /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9945/2026	PRASANJIT MANDAL	UMAKANTA BARIK	UMERKOTE /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9948/2026	PAPU @ RAJESH KAMILA	ASHOK KUMAR JENA	Tantiapal Marine /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9950/2026	SUMANTA BAG	GOKULANANDA SAHU	PAIKMAL /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9952/2026	JONE TIRKEY	PABITRA KUMAR NAYAK	JHIRPANI P.S. /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9953/2026	BENU DHAR @ BENU DHARA BAIK	GOKULANANDA SAHU	JAGDALPUR /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9955/2026	SOMNATH PATTNAIK @ SIBU	RAMDAS ACHARY	BURLA /417 /2023	
		VS	VS	()	

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35	D-BLAPL/9956/2026	STATE OF ODISHA DAMBARUDHAR MAHAKUD VS	CHHABI BEHERA VS	// CHOUDWAR /157 /2026 ()	
36	D-BLAPL/9958/2026	STATE OF ODISHA SHIVAM SINGH VS	HARIHAR PANIGRAHI VS	// G.R.P.S. (TITILAGARH) /108 /2025 ()	
37	D-BLAPL/9959/2026	STATE OF ODISHA LITU @ SRIKANTA BEHERA VS	ARIJEET MISHRA VS	// AGARAPADA /31 /2026 ()	
38	D-BLAPL/9961/2026	STATE OF ODISHA SUJAY HALDAR @ HALDER VS	ARIJEET MISHRA VS	// JAJPUR ROAD /33 /2026 ()	
39	D-BLAPL/9962/2026	STATE OF ODISHA RAHUL @ BISWANATH LOHAR VS	TUSAR KUMAR MISHRA VS	// SUNDARGARH SADAR /430 /2025 ()	
40	D-BLAPL/9965/2026	STATE OF ODISHA SILU NAIK VS	ARIJEET MISHRA VS	// ANGUL SADAR PS /87 /2026 ()	
41	D-BLAPL/9969/2026	STATE OF ODISHA AJAY KUMAR PATRA VS	BHABANI SHANKAR DASPARIDA VS	// REMUNA /4 /2026 ()	
42	D-BLAPL/9971/2026	STATE OF ODISHA KARAN NAIDU VS	ANIRUDHA DAS VS	// G.R.P.S. (TITILAGARH) /36 /2026 ()	
43	D-BLAPL/9973/2026	STATE OF ODISHA CHANDINI DIGAL VS	ANIRUDHA DAS VS	// //0 ()	
44	D-BLAPL/9977/2026	STATE OF ODISHA UCHHABA MAHALING @ ASADHU VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /151 /2023 ()	
45	D-BLAPL/9980/2026	STATE OF ODISHA KRUSHNA CHANDRA PADHY VS STATE OF ODISHA	DEVASHIS PANDA VS	// HINJILI /116 /2026 () //	

## ORISSA HIGH COURT

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46	D-BLAPL/9983/2026	BISWANATH RAJGOND VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /349 /2025 () //	
47	D-BLAPL/9986/2026	SHAMIM VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 () //	
48	D-BLAPL/9987/2026	DEEPAK KUMAR THAKUR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 () //	
49	D-BLAPL/9989/2026	NAVNATH POPAT JADAV VS STATE OF ODISHA	SHYAM MANOHAR VS	ORKEL /268 /2024 () //	
50	D-BLAPL/9990/2026	VANTALA RAMU @ V. RAMU VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /211 /2024 () //	
51	D-BLAPL/9991/2026	DEBENDRA BEHERA VS STATE OF ODISHA	MANGU NANDY VS	MACHHKUND /63 /2021 () //	
52	D-BLAPL/9992/2026	GIRISH SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// () //	AOD2026000093C202600029
53	D-BLAPL/9993/2026	NIRAJ BEHERA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /42 /2026 () //	
54	D-BLAPL/9994/2026	BAGADIA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /107 /2025 () //	AOR20220001631C202600101
55	D-BLAPL/9995/2026	AKASH DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BELLAGAON /179 /2025 () //	AOR20220001631C202600100
56	D-BLAPL/9997/2026	ABINASH PATTAYAK @ ABINAS PATTANAIAK @ AVINASH PATTANAYAK VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /27 /2025 () //	
57	D-BLAPL/10001/2026	DILLIP SAHOO	ASUTOSH TRIPATHY	TALCHER TOWN /232 /2026	AOR20220001648C202600019

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/10002/2026	SUNDERLAL NAG @ NEPAL	MANORANJAN PADHY	JEYPORE SADAR /127 /2024	AOD20220003086C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/10004/2026	SUDAM MEHER	JAYADEBA BEHERA	CYBER CRIME AND ECONOMIC OFFENCES, AOD2024001360C202500048	AOD2024001360C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/10005/2026	PADMAN SAMAL @ PADMUNU SAMALA @ BABUSOMBARAKD KUMAR DASH	SOMBARAKD KUMAR DASH	HINJILI /444 /2024	AOR20220001631C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/10010/2026	RAMA CHANDRA SAHU	SOUBHAGYA KUMAR DASH	BISSAMCUTTACK /18 /2026	AOR20220001631C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/10014/2026	DEEPAK KUMAR DUTTA	RABINDRANATH PRUSTY	TIGIRIA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/10015/2026	JYOTISH RANJAN DIGAL @ BABU @ BUBU	SITIKANT MISHRA	PHULBANI TOWN /219 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/10016/2026	BABULI @ RASMIKANTA BISWAL	DEEPAK KU SAHOO	RAJKANIKA /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/10019/2026	DEEPAK SAHOO	DEEPAK KU SAHOO	KUDANAGARI /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/10023/2026	RAJKISHORE JENA	SAMIR KUMAR MISHRA	GHASIPURA /69 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/10029/2026	UTTAM SAHU	SUSHANTA KUMAR JOSHI	LARAMBA /50 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/10034/2026	SETA BEHERA @ SWETA	MAHES DAS	TIKABALI /7 /2005	
		VS	VS	()	

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69	D-BLAPL/10037/2026	STATE OF ODISHA SWARNA PRAVA ROUT @ SWARNALATA BISWAL VS	RAVI SHANKAR SAMAL VS	// KUJANGA /76 /2026 ()	
70	D-BLAPL/10038/2026	STATE OF ODISHA AMAL SETH VS	ASIT KUMAR JENA VS	// DHARMASALA /417 /2025 ()	
71	D-BLAPL/10039/2026	STATE OF ODISHA BHIMA @ BHIMRAJ MOHANTY VS	ABHAYA KUMAR PARIDA VS	// INDUSTRIAL ESTATE PS /156 /2025 ()	
72	D-BLAPL/10041/2026	STATE OF ODISHA SK. NASIMUDDIN VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /445 /2024 ()	
73	D-BLAPL/10042/2026	STATE OF ODISHA AMAL SETH VS	ASIT KUMAR JENA VS	// DHARMASALA /467 /2025 ()	
74	D-BLAPL/10046/2026	STATE OF ODISHA MAUSIM KHAN VS	ASIT KUMAR JENA VS	// / /0 ()	
75	D-BLAPL/10049/2026	STATE OF ODISHA MADHAB @ MADHA NAIK VS	PRITAM KUMAR MOHANTY VS	// CHHENDIPADA /505 /2025 ()	
76	D-BLAPL/10052/2026	STATE OF ODISHA MADHUSMITA NAYAK VS	SIDHARTHA MISHRA VS	// / /0 ()	
77	D-BLAPL/10054/2026	STATE OF ODISHA SANJIT DAS VS	RAKESH BEHERA VS	// BARI RAMACHANDRA /106 /2026 ()	
78	D-BLAPL/10055/2026	STATE OF ODISHA PRAKASH GOYEL VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /9 /2026 ()	
79	D-BLAPL/10058/2026	STATE OF ODISHA SEIKH JOHAR MOHAMMAD VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /101 /2026 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/10059/2026	ABAKASH SAMAL VS STATE OF ODISHA	RANJIT MOHANTY VS	PATKURA /151 /2022 () //	
81	D-BLAPL/10060/2026	PRASANT PAL @ PALL VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	MARKAT NAGAR /5 /2025 () //	
82	D-BLAPL/10061/2026	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	MAHANGA /67 /2026 () //	
83	D-BLAPL/10063/2026	SHAKTI @ SUJIT NARAYAN NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /19 /2026 () //	
84	D-BLAPL/10067/2026	VAAZID BEG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TARASINGI /69 /2026 () //	
85	D-BLAPL/10070/2026	BABLU PADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /32 /2025 () //	
86	D-BLAPL/10072/2026	SUBHAM DAS @ TAPU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KAKATAPUR /256 /2025 () //	
87	D-BLAPL/10075/2026	DINESH KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DASPALLA /187 /2025 () //	
88	D-BLAPL/10076/2026	DILESWAR KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /63 /2026 () //	
89	D-BLAPL/10077/2026	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SORO /901 /2025 () //	
90	D-BLAPL/10079/2026	TARA SHARMA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	Maitri Vihar PS /82 /2026 () //	
91	D-BLAPL/10080/2026	BUDHIA @ KAMALAKANTA DAS	SAMARENDRA BAHADUR	BHADRAK TOWN /722 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/10081/2026	NIRAKAR DIGAL	SURENDRA KUMAR BISWAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/10087/2026	RAJESH KAMILA	SURYAKANTA DWIBEDI	BALIAPANDA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/10094/2026	SIDDHARTH @ LIPU DAS	AMITAV TRIPATHY	BALUGAON P.S. /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/10097/2026	KANHA @ JANMEJAYA SAHOO	AKSHAYA KUMAR SAHOO	DHARMASALA /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/10099/2026	KANHA @ JANMEJAYA SAHOO	AKSHAYA KUMAR SAHOO	DHARMASALA /467 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/10100/2026	DR. BHABANI SHANKAR DASH	AMULYA RATNA PANDA	BAIDYANATHPUR /314 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/10101/2026	MILAN @ SATYAJIT MAHARANYA	AMLAN MOHANTY	JAJPUR TOWN /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/10102/2026	PRABIN @ SANA MISHAL@ P.MISSAL	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /228 /2022	AOR20220001631C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/10103/2026	SHANTANU ALIAS SAUMYARANJAN SINGH	RAMAKANTA PANDA	//	AOD20240000348C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/10105/2026	KAMUDA ALIAS KHAMPHUDA ALIAS BAPUNU ALIAS BALAKRISHNAN PANDA	RAMAKANTA PANDA	//	AOD20240000348C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/10107/2026	MANOJ KUMAR KUSHAL	PRASANTA KUMAR ROUSTRAY	//	AOD20240000391C202600026
		VS	VS	()	

## ORISSA HIGH COURT

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103	D-BLAPL/10108/2026	STATE OF ODISHA DINESH BEHERA VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202600011
104	D-BLAPL/10109/2026	STATE OF ODISHA PRAMOD PRADHAN VS	PRATIK DASH VS	// JHIRPANI P.S. /30 /2026 ()	
105	D-BLAPL/10110/2026	STATE OF ODISHA BIBHUTI NAYAK VS	Ajit Kumar Sahoo VS	// // ()	AOR20220001563C202600028
106	D-BLAPL/10111/2026	STATE OF ODISHA MISHRA DHARUA VS	BIBHUTI BHUSAN SWAIN VS	// PATNAGARH /306 /2025 ()	
107	D-BLAPL/10116/2026	STATE OF ODISHA SURAJ BHAGAT VS	BIBHUTI BHUSAN SWAIN VS	// TALCHER TOWN /213 /2026 ()	
108	D-BLAPL/10117/2026	STATE OF ODISHA CHHABI SAHU VS	JYOTIRMAYA SAHOO VS	// NACHUNI /51 /2026 ()	
109	D-BLAPL/10122/2026	STATE OF ODISHA INDRAMANI DEHURY VS	SMRUTI RANJAN ROUT VS	// TANGI /131 /2023 ()	
110	D-BLAPL/10124/2026	STATE OF ODISHA DUSMANTA TANDIA VS	BYOMOKESH SAHOO VS	// BURLA /464 /2025 ()	
111	D-BLAPL/10125/2026	STATE OF ODISHA PRAVAKAR JENA @ DUMPER VS	SMRUTI RANJAN ROUT VS	// JANKIA P.S. /297 /2025 ()	
112	D-BLAPL/10128/2026	STATE OF ODISHA ROSHAN EKKA VS	SUBHAM SATAPATHY VS	// BISRA /344 /2025 ()	
113	D-BLAPL/10130/2026	STATE OF ODISHA SAGRAM HEMBRAM @ MAKARA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// MURUDA /79 /2026 () //	

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114	D-BLAPL/10135/2026	RAJA @ RAJ KISHORE BARIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /768 /2023 () //	
115	D-BLAPL/10137/2026	MANMOHAN DAS VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	//0 () //	
116	D-BLAPL/10139/2026	MAHI RANJAN DAS @ BUBUN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /57 /2026 () //	
117	D-BLAPL/10140/2026	CHANDAN YADAV VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /124 /2026 () //	
118	D-BLAPL/10141/2026	SHIBA MAHANANDA ALIAS RAHUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD2024000012C202600091
119	D-BLAPL/10143/2026	BABY ALIAS RANJAN KUMAR SUNDARAY VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600056
120	D-BLAPL/10144/2026	BHAGIRATHI BHATTA @ BHAGA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SPL.TASK FORCE /14 /2022 () //	
121	D-BLAPL/10146/2026	SURENDRA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GURANDI /59 /2024 () //	
122	D-BLAPL/10151/2026	JURO HO VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600104
123	D-BLAPL/10153/2026	BIKASH NAIK ALIAS GANJA VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600103
124	D-BLAPL/10157/2026	PRADEEP PALTASINGH ALIAS KALIA VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600057
125	D-CMAPL/14894/2026	DR.UMAKANTA JENA	SANGRAM JENA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CMP/14472/2026	BISHNUPRIYA PATI @ PANDA	SRINIVAS MOHANTY	//	AOR20230000802C202600081
		VS	VS	()	
		BHARAT CHANDRA PANDA		//	
127	D-CMP/14473/2026	BUDHI RAULA	SWARUP KUMAR PATNAIK	//	AOR20220003583C202600003
		VS	VS	()	
		BISWBHAYEE YOUTH CLUB		//	
128	D-CMP/14482/2026	RANJAN KUMAR MAHARANA	PARTHA SARATHI DAS	//	AOD20240000364C202600107
		VS	VS	()	
		T. SANKAR RAO		//	
129	D-CMP/14660/2026	PRASANTA NAYAK	GYANESWAR SATPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CMP/14672/2026	DASARATHI PUJAPANDA	RAGHUNATH BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CMP/14707/2026	MAHAPRABHU AGRO FOODS	Rajesh Kumar Mahapatra	//	AOR20220001639C202600010
		VS	VS	()	
		PURNA CHANDRA MAITY		//	
132	D-CMP/14852/2026	SAILABALA SENAPATI	Bibhuti Bhusan Mishra	//	AOR20220001465C202600007
		VS	VS	()	
		PRAKASH CHANDRA SENAPATI		//	
133	D-CONTC/14471/2026	MINATI RATHA	ADV.	//	
		VS	VS	()	
		USHA PADHY, IAS		//	
134	D-CONTC/14474/2026	ARTABANDHU CHHOTARAY	ADV.	//	
		VS	VS	()	
		DR. N. THIRUMALLA NAIK, IAS		//	
135	D-CONTC/14475/2026	MAHESWAR DAS	RAMAKRISHNA NAIK	//	
		VS	VS	()	
		PRIYABRATA DAS, OAS,		//	
136	D-CONTC/14479/2026	BIDYADHAR PATRA	ADV.	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/14481/2026	DR. N. THIRUMALLA NAIK, IAS MAHENDRA KUMAR TRIPATHY VS	ADV. VS	// // 0	
138	D-CONTC/14490/2026	DR. N.. THIRUMALLA NAIK, IAS BENU DHAR SHARMA VS	ADV. VS	// // 0	
139	D-CONTC/14491/2026	DR. N. THIRUMALA NAIK, IAS MINATI KUMARI KAR VS	ADV. VS	// // 0	
140	D-CONTC/14493/2026	DR. N. THURUMALLA NAIK, I.A.S. MANAGING COMMITTEE OF MALATI DEVI GIRLS HIGH SCHOOL KEONJHAR VS	ADV. VS	// // 0	
141	D-CONTC/14513/2026	DR. N. THURUMALLA NAIK, I.A.S. MANJULATA MOHARANA VS AKSHAYA SUNIL AGARWAL, EX COLLECTOR NAYAGARH	ADV. VS	// // 0	AOR20230000709C202600013
142	D-CONTC/14521/2026	DASARATHI MOHARANA VS SAROJ KUMAR ROUT, TAHASILDAR, PIPILI	ADV. VS	// // 0	
143	D-CONTC/14523/2026	PRASANTA KUMAR BISWAL VS DAMAYANTI SAHOO, TAHASILDAR, NISCHINTAKOILI	ADV. VS	// // 0	
144	D-CONTC/14531/2026	ABHAYA KUMAR ROUT VS SACHIN RAMCHANDRA JADAV, SECY. TO GOVT. OF ODISHA, AGRICULTURE AND FARMERS' EMPOWERMENT DEPT., BBSR	ADV. VS	// // 0	
145	D-CONTC/14537/2026	SASMITA NAYAK VS USHA PADHI, I.A.S.	PRASANTA KUMAR JENA VS	// // 0	
146	D-CONTC/14541/2026	RABI NAIK VS CHANCHAL RANA, I.A.S.	ADV. VS	// // 0	
147	D-CONTC/14546/2026	MANAGING COMMITTEE OF PALISHREE HIGH SCHOOL, DALTONGANJ VS DR. N. THIRUMALA NAIK, I.A.S.	PRADIP KUMAR PATTANAYAK VS	// // 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/14554/2026	BARUN KUMAR SAHU VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
149	D-CONTC/14557/2026	SUDHIR KUMAR NAIK VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
150	D-CONTC/14568/2026	SANTABALA DAS ADHIKARI VS KARUNAKAR ROUT, IIC, BARIPADA TOWN PS	ADV. VS	// 0 //	
151	D-CONTC/14572/2026	GIRISH CHANDRA PRADHAN VS BIRENDRA KERKETA, DIRECTOR OF SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //	
152	D-CONTC/14583/2026	RASHMITA NAYAK VS SMRUTIRANJAN MOHANTY, IIC, DHAULI PS	PABITRA KUMAR NAYAK VS	// 0 //	
153	D-CONTC/14598/2026	PRAVAKAR BEHERA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
154	D-CONTC/14602/2026	MINAKSHI MISHRA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
155	D-CONTC/14608/2026	NARMADA KUMARI DEVI VS N.S.THIRAMALA NAYAK, COMMNR.-CUM-SECY., S AND ME DEPT., BBSR	SUSHREE SANGITA PASAYAT VS	// 0 //	
156	D-CONTC/14617/2026	ABHIMANYU SWAIN VS N.S. THIRAMALA NAYAK, COMMNR.-CUM-SECY., S AND ME DEPT., BBSR	SUSHREE SANGITA PASAYAT VS	// 0 //	
157	D-CONTC/14620/2026	RAJ KUMAR GIRI VS KAILASH CHANDRA SABAR, CHIEF EXECUTIVE OFFICER, BALASORE	ADV. VS	// 0 //	
158	D-CONTC/14624/2026	SYED ANSAR ALI VS YAMINI SARANGI, I.A.S.	ADV. VS	// 0 //	
159	D-CONTC/14628/2026	KISHORE CHANDRA NAYAK	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		N.B.S. RAJPUT, I.A.S.		//	
160	D-CONTC/14633/2026	PRAFULLA KUMAR SAHOO	ADV.	//	
		VS	VS	()	
		ARABINDA DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION, BBSR		//	
161	D-CONTC/14656/2026	BISWAJIT RATH	ADV.	//	
		VS	VS	()	
		MAHESWAR SAHOO, OES, DIST. EDUCATION OFFICER, JAJPUR		//	
162	D-CONTC/14658/2026	SUSHIL KUMAR KAR	ADV.	//	
		VS	VS	()	
		USHA PADHEE, PRINCIPAL SECY. TO GOVT.-CUM.-COMMNR., BBSR		//	
163	D-CONTC/14663/2026	ARUN @ ARUEN MAEDIRATTA	TRILOCHAN NANDA	//	
		VS	VS	()	
		SHANKAR BAG, TAHASILDAR, TITLAGARH		//	
164	D-CONTC/14673/2026	SANTOSH JENA @ SANTOSH KUMAR JENA	ADV.	//	
		VS	VS	()	
		VISHAL SINGH, I.A.S., COLLECTOR, AND DM, KEONJHAR		//	
165	D-CONTC/14681/2026	NARAYAN SAMAL	ADV.	//	
		VS	VS	()	
		BINITA SENAPATI, DIST. EDUCATION OFFICER, DHENKANAL		//	
166	D-CONTC/14694/2026	AMAN KUMAR PANDA	ADV.	//	
		VS	VS	()	
		ARINDAM DAKUA, THE DIRECTOR MUNICIPAL ADMINISTRATION, BBSR		//	
167	D-CONTC/14695/2026	MANOJ KUMAR SAHOO	ADV	//	AOD20250000180C202600102
		VS	VS	()	
		DEORANJAN KUMAR SINGH, ACS CUM PRINCIPAL SECRETARY STEEL AND MINES DEPTT.//		//	
168	D-CONTC/14696/2026	NIRANJAN BHUYAN	ADV	//	AOD20250000180C202600101
		VS	VS	()	
		DEORANJAN KUMAR SINGH, ACS CUM PRINCIPAL SECRETARY STEEL AND MINES DEPTT.//		//	
169	D-CONTC/14697/2026	BIDHUBHUSAN MISHRA	ADV	//	AOD20240000618C202600069
		VS	VS	()	
		PRITIPARNA MISHRA, TAHASILDAR JATNI		//	
170	D-CONTC/14698/2026	RANJAN KUMAR MISHRA	ADV	//	AOD20240000618C202600070
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/14700/2026	PRITIPARNA MISHRA, TAHASILDAR JATNI BISWA BHUSAN MISHRA VS	ADV VS	// // ()	AOD20240000618C202600071
172	D-CONTC/14701/2026	PRITIPARNA MISHRA, TAHASILDAR JATNI NALINIKANTA DAS VS	ADV VS	// // ()	AOD20240000618C202600072
173	D-CONTC/14702/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ANIMAL/RESOURCES DEVELOPMENT DEPTT. RENUBALA MISHRA VS	ADV VS	// // ()	AOD20240000618C202600073
174	D-CONTC/14703/2026	PRITIPARNA MISHRA, TAHASILDAR JATNI JYOTIRANJAN PARIDA VS	SAHASRANSU SOURAV VS	// // ()	AOR20220001445C202600038
175	D-CONTC/14705/2026	DR N THIRUMALA NAIK, IAS PREMANJALI ALIAS PRAMANJALI PANIGRAHI VS	SAHASRANSU SOURAV VS	// // ()	AOR20220001445C202600037
176	D-CONTC/14709/2026	DR MRINALINI DARSWAL, IAS SUSANTA KUMAR KHANDAYATRAY VS	ADV. VS	// // ()	
177	D-CONTC/14711/2026	DR. N. THIRUMALLA NAIK, I.A.S. TRINATH VIHAR RESIDENT WELFARE ASSOCIATION, CUTTACK VS	ADV. VS	// // ()	
178	D-CONTC/14716/2026	GIRISH S.N., I.A.S. DR. SANJAY KUMAR PANDA VS	ADV. VS	// // ()	
179	D-CONTC/14719/2026	ANU GARG, I.A.S. DR. ANIL KUMAR SAHU VS	ADV. VS	// // ()	
180	D-CONTC/14724/2026	ANU GARG, I.A.S. SUDHA K. K. VS	ADV. VS	// // ()	
181	D-CONTC/14728/2026	B. PARAMESWARAM, I.A.S. JOGENDRANATH DAS VS	ADV. VS	// // ()	
		DR. SWATI MISHRA, O.A.S. (SAG)		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/14731/2026	SARAT KUMAR SAMAL VS DR. SWATI MISHRA, O.A.S. (SAG)	ADV. VS	// 0	
183	D-CONTC/14737/2026	SUKANTI BADA VS ANANYA DAS, (I.S.), STATE PROJECT DIRECTOR, OSEPA	ADV. VS	// 0	
184	D-CONTC/14745/2026	NIRANJAN PARIDA VS RISHI SINGH, THE CHAIRMAN, ODISHA GRAMEEN BANK, BBSR	ADV. VS	// 0	
185	D-CONTC/14747/2026	PRASHANTA KUMAR DAS VS GIRISH S.N., I.A.S.	ADV. VS	// 0	
186	D-CONTC/14752/2026	ODISHA RASTRAVASA PARISAD, PURI VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0	
187	D-CONTC/14759/2026	MANAGING COMMITTEE OF PANCHAPALLI HIGH SCHOOL, PATNAUKA VS THIRUMALA NAIK, I.A.S.	SANGRAM JENA VS	// 0	
188	D-CONTC/14763/2026	HARINATH SAHU VS ARVIND AGRAWAL, I.A.S.	SANGRAM JENA VS	// 0	
189	D-CONTC/14777/2026	SANJUSHREE SAHU VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0	
190	D-CONTC/14783/2026	SUDHANSU KUMAR MOHAPATRA VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0	
191	D-CONTC/14789/2026	KABITA MOHANTY VS ARVIND AGARWAL, I.A.S.	ADV. VS	// 0	
192	D-CONTC/14797/2026	NRUSINGHA CHARAN MISHRA VS ARVIND AGARWAL, I.A.S.	ADV. VS	// 0	
193	D-CONTC/14802/2026	ASHOK KUMAR NANDI	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-CONTC/14816/2026	PURNA CHANDRA SETHI, DIST. EDUCATION OFFICER, MAYURBHANJ DR.SHILALIPI PRADHAN	ADV.	//	
		VS	VS	0	
195	D-CONTC/14824/2026	ASWATHY S., I.A.S. SANGHAMITRA PATRA	ADV.	//	
		VS	VS	0	
196	D-CONTC/14829/2026	DR. N. THIRUMALA NAIK, I.A.S. SANTOSH KUMAR SWAIN	ADV.	//	
		VS	VS	0	
197	D-CONTC/14833/2026	DR. N. THIRUMALA NAIK, I.A.S. SASIKANTA HOTTA	SUNIL KUMAR PANDA	//	
		VS	VS	0	
198	D-CONTC/14839/2026	STATE OF ODISHA RAJALAXMI PRADHAN	AMIT KUMAR SAA	//	
		VS	VS	0	
199	D-CONTC/14842/2026	ARABIND AGRAWAL, I.A.S. PRAFULLA KUMAR SAHU	ADV.	//	
		VS	VS	0	
200	D-CONTC/14848/2026	NARAYANA DIXIT, BDO, KAKATPUR BISHNU PRASAD MISHRA	AKASH ACHARYA	//	
		VS	VS	0	
201	D-CONTC/14855/2026	SHUBHA SHARMA, I.A.S. PRAJAPATI MAJHI	Dhananjaya Mund	//	AOR20220001492C202600076
		VS	VS	0	
202	D-CONTC/14857/2026	SHUBHA SARMA, IAS RAJENDRA NARAYAN MISHRA	ADV.	//	
		VS	VS	0	
203	D-CONTC/14863/2026	KALI PRASANNA MAHAPATRA , I.A.S. SESHADEV ALIAS SESHADEBA DUNGURI	Dhananjaya Mund	//	AOR20220001492C202600075
		VS	VS	0	
204	D-CONTC/14867/2026	SHUBHA SARMA, IAS PRAKASH CHANDRA SWAIN	ADV.	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CONTC/14873/2026	ER. RATNAKAR SIAL, ENGINEER-IN-CHIEF(RWS AND S), BBSR HRUDAMANI MAJHI VS SUBHA SARMA, IAS	Dhananjaya Mund Dhananjaya Mund VS VS	// // () //	AOR20220001492C202600077
206	D-CONTC/14876/2026	DUSHASAN DASH VS ER. RATNAKAR SIAL, ENGINEER-IN-CHIEF(RWS AND S), BBSR	ADV. VS ADV.	// () //	
207	D-CONTC/14884/2026	PABITRA KUMAR SAHOO VS ER. RATNAKAR SIAL, ENGINEER-IN-CHIEF (RWS AND S), BBSR	ADV. VS ADV.	// () //	
208	D-CONTC/14891/2026	GOBINDA CHANDRA MOHAPATRA VS ER. RATNAKAR SIAL, ENGINEER-IN-CHIEF (RWS AND S), BBSR	ADV. VS ADV.	// () //	
209	D-CONTC/14899/2026	PRADIP KUMAR PATEL VS ARAVIND AGRAWAL, COMMNR-CUM-SECY. TO GOVT., BBSR	ADV. VS ADV.	// () //	
210	D-CONTC/14904/2026	ASHOK KUMAR DAS VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS Dhananjaya Mund	// () //	AOR20220001492C202600078
211	D-CONTC/14916/2026	KAUSALYA NAIK VS SHUBHA SARMA, IAS	Dhananjaya Mund VS Dhananjaya Mund	// () //	AOR20220001492C202600079
212	D-CONTC/14918/2026	MANDHAR GOUD VS SHUBHA SARMA, IAS	Dhananjaya Mund VS Dhananjaya Mund	// () //	AOR20220001492C202600079
213	D-CRLA/9858/2026	DUSHASAN NAYAK @ BABU @ DUSHSAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS CHITRA SEN	HARICHANDANPUR /46 /2017 () //	AOD20240000364C202600106
214	D-CRLA/9947/2026	CHANDRA JALLY @ CHITRASEN PARIDA @ CHITRA SEN VS STATE OF ODISHA	CHITRA SEN VS CHITRA SEN	KODALA /116 /2011 () //	
215	D-CRLA/9966/2026	CHANDRA JALLY @ CHITRASEN PARIDA @ CHITRA SEN VS STATE OF ODISHA	CHITRA SEN VS CHITRA SEN	KODALA /115 /2011 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLA/9981/2026	LINGARAJ SWAIN @ LINGU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	REAMAL /24 /2020 () //	
217	D-CRLA/10021/2026	GAJENDRA SING PATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	DARINGBADI /19 /2021 () //	
218	D-CRLA/10056/2026	RAMSEH DEEP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /201 /2019 () //	
219	D-CRLLP/10126/2026	STATE OF ODISHA(VIG.) VS MINATI PATTNAIK @ MOHANTY	SANGRAM DAS, S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /2 /2006 () //	AOR20220001542C202600008
220	D-CRLLP/10149/2026	STATE OF ODISHA VIGILANCE VS BATAKRUSHNA KATA	Sangram Das VS	// () //	AOR20220001542C202600007
221	D-CRLMC/9866/2026	PAPU@SURYAKANTA BISWAL VS STATE OF ODISHA	KEDARNATH SAHOO VS	ANGUL TOWN /348 /2013 () //	AOD20230000656C202600010
222	D-CRLMC/9867/2026	KOLA VAMANA MURTY VS STATE OF ODISHA	BINI MISHRA VS	AMBADOLA /25 /2026 () //	
223	D-CRLMC/9875/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	LALIT SAHU VS	BARGARH SADAR /199 /2025 () //	
224	D-CRLMC/9883/2026	RAJU BARIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600045
225	D-CRLMC/9897/2026	NABINA @ NAYANA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	DASPALLA /67 /2018 () //	AOD20220003315C202600020
226	D-CRLMC/9898/2026	LAKSHYAPATI BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BANIGOCHA /43 /2023 () //	AOD20220003315C202600021
227	D-CRLMC/9926/2026	BIMAL CHANDRA SWAIN	PANCHANAN PANIGRAHI	BHUBAN /39 /2026	AOD2025000009C202600032

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/9931/2026	SURESH @ KALU PARIDA	JAYADEBA BEHERA	RANPUR /181 /2016	AOD20240000366C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/9932/2026	SARBAPU VINIT @ S. VINITH KUMAR	BIRAJA PRASANNA DAS	GUNUPUR /2 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/9957/2026	BANTI KUMAR AGRAWAL	SUBHAM AGRAWAL	KESINGA /280 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMC/9960/2026	NIKUNJ JAGADEV	RAMDAS ACHARY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/9976/2026	BISWA MOHAN MOHANTY	SURYANSHI SRIVASTAVA	MALKANGIRI /110 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/9978/2026	BAPI @ SEETAKANTA PARIDA @ SRIKANTA	RAMANI RANJAN MOHANTY	RAJKANIKA /65 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/10012/2026	SUDHIRA BEHERA @ SUDHIRA KUMAR BEHERA	PRAFULLA KUMAR RATH	TANGI (KHURDA) /852 /2022	AOR20220003697C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/10018/2026	MANDIR @ MANDIRA BHOI	BHOJARAJ SETH	DUNGURIPALI /143 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/10027/2026	SK. GOLAM MUSTAFA	AMULYA RATNA PANDA	KHURDA SADAR /384 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/10030/2026 CRLMC/1114/2026	SUKANTA GOUDA@SRIKANTA GOUDA	BIKASH CHANDRA PARIJA	SURADA /79 /2018	
		VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR(Ganjam)	
		STATE OF ODISHA		TR/0000125/2021	
238	D-CRLMC/10062/2026	RAHUL @ RAJENDRA PAL	BIPLAB KUMAR DASH	MARKAT NAGAR /172 /2018	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-CRLMC/10066/2026	STATE OF ODISHA K.SRINIVAS RAO VS	KAUSTUVA MOHANTY VS	// CHOUWAR /208 /2018 ()	
240	D-CRLMC/10071/2026	STATE OF ODISHA RAKESH KUMAR PATTANAIK @ HAPPY VS	RAGHUNATH BISWAL VS	// JANKIA P.S. /181 /2025 ()	
241	D-CRLMC/10073/2026	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	RAGHUNATH BISWAL VS	// / 0 ()	
242	D-CRLMC/10084/2026	STATE OF ODISHA SUBRAT PARICHHA VS	SUSANTA KUMAR LENKA VS	// VIGILANCE PS (BERHAMPUR) /38 /2019 ()	AOR20220001299C202600023
243	D-CRLMC/10095/2026	STATE OF ODISHA SARAT CHANDRA SAHU VS	AKHYAYA KUMAR MISHRA VS	// CHHENDIPADA /215 /2021 ()	
244	D-CRLMC/10118/2026	STATE OF ODISHA CHANDRAKANTA DAS VS	AMITAV TRIPATHY VS	// NIALI /177 /2026 ()	
245	D-CRLMP/9938/2026	STATE OF ODISHA BIJAYA MANJARI SATAPATHY VS	MOHIT AGARWAL VS	// / 0 ()	
246	D-CRLMP/9951/2026	SOROJ RANJAN PARIDA C. ANURADHA VS	RAMDAS ACHARY VS	// / 0 ()	
247	D-CRLMP/9968/2026	D. SIVADHAR ANJANA MISHRA VS	DIPAK RANJAN MISHRA VS	// / 0 ()	
248	D-CRLMP/9984/2026	STATE OF ODISHA CHANDRABHANU MOHANTY VS	NETRANANDA BISWAL VS	// / 0 ()	
249	D-CRLMP/9998/2026 CRLMP/451/2026	STATE OF ODISHA DEBASMITA BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// RAGHUNATHPUR /78 /2025 ()	AOR2023000065C202600011

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLMP/9999/2026 CRLMP/452/2026	USHAMANI NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR2023000065C202600012
251	D-CRLMP/10047/2026	RAJANIKANTA MAHALIK VS STATE OF ODISHA	APARESH BHOI VS	//0 () //	
252	D-CRLMP/10051/2026	SUDHIR SIKI VS STATE OF ODISHA	ASHUTOSH KUANR VS	//0 () //	
253	D-CRLMP/10057/2026	GEETESH KUMAR KOHLI VS STATE OF ODISHA	ABHAY KHANDELWAL VS	//0 () //	
254	D-CRLMP/10089/2026	AMULYA LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
255	D-CRLREV/9868/2026	RINKU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	GOLANTHARA (BERHAMPUR) /165 /2018 () //	AOR20220003489C202600001
256	D-CRLREV/9918/2026	AMAR KUMAR BAHADUR @ SANKAR LAMBA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /206 /2025 () //	
257	D-CRLREV/9936/2026	PRAKASH DASH VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	AIR FIELD P.S. /232 /2015 () //	
258	D-CRLREV/9988/2026	PARSHURAM DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	//0 () //	
259	D-CRLREV/10009/2026	DHRUP @ DHRUBA MUKHI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /149 /2022 () //	
260	D-CRLREV/10031/2026	NIRANJAN DAS VS PRADIP KUMAR JENA	AMULYA RATNA PANDA VS	REMUNA /4 /2014 () //	
261	D-CRLREV/10044/2026	JOGENDRA DALEI	SANGRAM SENAPATI	KABISURYANAGAR /294 /2022	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-CRLREV/10078/2026	KARTIKA BEHERA @ KALU	RAJENDRA KUMAR SAHU	GOLANTHARA (BERHAMPUR) /126 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLREV/10106/2026	KANAKLATA BISWAL	RAMANI KANTA PATTANAIAK	JAJPUR TOWN /187 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLREV/10114/2026	GOBINDA BEHERA	AMITAV TRIPATHY	PHULBANI SADAR /121 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLREV/10155/2026	PRAHALLAD SETHI	PUJARANI MUDULI	//	AOR20260000160C202600006
		VS	VS	()	
		CHANDULAL KAR		//	
266	D-CRLREV/10156/2026	MARATI SURESH GOUD	BARIK SRIKANT KUMAR	//	AOD20240000581C202600033
		VS	VS	()	
		THE STATE		//	
267	D-EXP/14518/2026	ANANTA KUMAR PRADHAN	SANJIB MOHANTY	//	AOR20220001611C202600059
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
268	D-EXP/14520/2026	PARSHURAM MISHRA @ PARUSHRAM MISHRA	SANJIB MOHANTY	//	AOR20220001611C202600061
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
269	D-EXP/14522/2026	DINESH KUMAR PATEL	SANJIB MOHANTY	//	AOR20220001611C202600060
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
270	D-EXP/14654/2026	JAYANTA DEBATA	CHITTA RANJAN PATNAIK	//	
		VS	VS	()	
		PRINCIPAL SECY., TO GOVT. DEPT. OF WATER RESOURCES, BBSR		//	
271	D-EXP/14853/2026	BIJAY KUMAR NANDA	PUJARANI MUDULI	//	AOR20260000160C202600007
		VS	VS	()	
		BLOCK DEVELOPMENT OFFICER,		//	
272	D-FAO/14610/2026	THE SENIOR DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD., SAMBALPUR	ANANTA KUMAR PRADHAN	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-FAO/14766/2026	RAZIA PARWEEN SUSANTA KUMAR DASH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // 0 //	
274	D-FAO/14781/2026	SAILA BHAINSA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
275	D-FAO/14794/2026	BINAY KUMAR GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
276	D-FAO/14803/2026	MANAGING COMMITTEE OF J.B. HIGH SCHOOL, MAHARAJA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
277	D-FAO/14808/2026	DICKTETOR NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
278	D-FAO/14814/2026	SAROJ KUMAR RATH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
279	D-FAO/14822/2026	SUKANTA KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
280	D-FAO/14827/2026	HEMANTA KUMAR GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
281	D-LAA/14543/2026	DIALU MAJHI VS SPL. LAND ACQUISTION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //	
282	D-MACA/14507/2026	BIKRAM MAJHI VS SUNITA PING	PRADEEP KUMAR MISHRA VS	// 0 //	
283	D-MACA/14510/2026	POULASTI PATT VS DWARIBANDHU GARNAYAK	PRADEEP KUMAR MISHRA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-MACA/14512/2026	JAMUNA KISAN VS SANJIT KUMAR GUPTA	PRADEEP KUMAR MISHRA VS	// 0 //	
285	D-MACA/14517/2026	GITA @ GITANJALI MUNDA VS CHINMAY KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// 0 //	
286	D-MACA/14604/2026	MATI MAJHI VS USHA MANI NAIK	BISHNU BRATA SINGH VS	// 0 //	
287	D-MACA/14613/2026	RAIBARI SINGH VS RASMITA SETHI	BISHNU BRATA SINGH VS	// 0 //	
288	D-MACA/14675/2026	DEBAKI SAHU VS SHRADHANJALI PANDA	ARJUNA CHARANA BEHERA VS	// 0 //	
289	D-MACA/14779/2026	JASWABANT SAHOO VS ARJUN SAHU	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
290	D-MACA/14847/2026	D.M., ORIENTAL INSURANCE COMPANY LTD., VSS VS BIJAY KUMAR SAHU	MARCSANMENAIPUR VS	// 0 //	
291	D-MACA/14920/2026	M/S CHOLAMANDALAM GENRAL INSURANCE CO. LTD. VS GAJENDRA DAS	SOMNATH ROY VS	// 0 //	
292	D-MATA/14570/2026	ANIL PANDA VS DIPTIMAYEE PANDA	SARADA PRASANNA SARANGI VS	// 0 //	
293	D-MATA/14594/2026	DIMPLE MALHOTRA VS DEEPAK MAHAJAN	RUCHI RAJGARHIA VS	// 0 //	
294	D-MATA/14625/2026	ALIVA MOHANTY VS PRADIP KUMAR PATNAIK	SATYABRATA SENAPATI VS	// 0 //	
295	D-MATA/14773/2026	ATISH KUMAR ACHARYA	LAKSMIDHAR KABI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SUSHREE NIVEDITA ACHARYA		//	
296	D-MATA/14882/2026	BIJAY SAHOO	BASHISTHA RAY	//	
		VS	VS	0	
		BIMAL SAHOO		//	
297	D-MATA/14895/2026	SULOCHANA NAIK	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		BINODINI KANAR		//	
298	D-RPFAM/14586/2026	PRAMOD NAYAK	DEEPAK KUMAR PANI	//	AOR20220001490C202600005
		VS	VS	0	
		AMAR NAYAK		//	
299	D-RPFAM/14659/2026	ASHUTOSH PANIGRAHI	RAJENDRA KUMAR MUND	//	
		VS	VS	0	
		IPSITA PANIGRAHI		//	
300	D-RPFAM/14714/2026	RAKESH RATAN NATH	LAXMAN PRADHAN	//	
		VS	VS	0	
		DEEPANJALI NAYAK		//	
301	D-RPFAM/14879/2026	MADHUSMITA MAHANTA	SATYAM DAS PATTNAIK	//	
		VS	VS	0	
		SURESH KUMAR MAHANTA		//	
302	D-RPFAM/14910/2026	ALOK PANI	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		NAMITA PANIGRAHI		//	
303	D-RSA/14516/2026	RATANI DASH	PRAFULLA CH. BISWAL	//	
		VS	VS	0	
		PADMINI PADHI		//	
304	D-RSA/14688/2026	SULOCHANA ROUT	MAHESWAR MOHANTY	//	
		VS	VS	0	
		NIRANJAN BISWAL		//	
305	D-RSA/14692/2026	SULACHANA SABAR	PRASANNA KUMAR MISHRA	//	AOD20260000093C202600028
		VS	VS	0	
		DASARATHI SABAR		//	
306	D-RSA/14764/2026	NARAYAN DAS	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/04/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
307	D-RSA/14771/2026	BIJAYA KUMAR DAS PRADIPTA KUMAR KARMI VS PRAMILA KARMI	SOUGAT DASH VS	// // 0	
308	D-RSA/14790/2026	KANDAGARI JAGABANDHU VS TOUTI KANDAGARI	KALPATARU MISHRA VS	// 0 //	
309	D-RSA/14846/2026	NAYANA MUDULI @ GITANJALI LENKA VS MAMATA ROUT	TAPAN KUMAR MOHANTY VS	// 0 //	
310	D-RSA/14851/2026	JANARDHAN SAHU VS DAMBARU SETHI	S.SUDHAKAR RAO (SR. ADV.) VS	// 0 //	
311	D-RSA/14854/2026	KAIN NAIK VS KUNA NAIK	SAMAPIKA MISHRA VS	// 0 //	
312	D-RSA/14862/2026	SABITA SAHU VS SANTOSH KUMAR SAHU	BHASKAR CHANDRA PANDA VS	// 0 //	
313	D-RSA/14869/2026	BASANTI DAS VS SUSHILADEVI MAHESWARI	SOUMYA MISHRA VS	// 0 //	
314	D-RSA/14907/2026	SURAJ KUMAR ROUT VS LAXMI NAYAK	KABIR KUMAR JENA VS	// 0 //	
315	D-RVWPET/14643/2026	BISHNU CH. BEHERA VS HARI HARA GURU	ADV. VS	// 0 //	
316	D-RVWPET/14820/2026	HARSH VARDHAN TIBREWAL VS KISHORE KEDIA	SANJEEV UDGATA VS	// 0 //	
317	D-TRP(C)/14500/2026	SUBHASHREE SAHOO VS PANCHANANA SAHOO	KARUNAKAR GAYA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-TRP(C)/14587/2026	JYESTHA SARMISTHA SWAIN VS SUSIL KUMAR JENA	ASHOK KUMAR PATTANAIAK (A) VS	// ()	
319	D-TRP(C)/14666/2026	KRISHNA KUMARI DAS VS UTTAM KUMAR DAS	SIDDHARTH GOUTAM DAS VS	// ()	
320	D-TRP(C)/14734/2026	MONALISA PATTANAIAK VS BUDHADEV SWAIN	ALOK KUMAR MOHAPATRA VS	// ()	
321	D-TRPCRL/10048/2026	PRADEEP KUMAR RAY VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /40 /2007 ()	
322	D-WA/14655/2026	MAHANADI COALFIELDS LTD., SAMBALPUR VS PINTU BISWAL	HARIPAD MOHANTY VS	// ()	
323	D-WA/14733/2026	SANDEEP KUMAR DAS VS THE REGIONAL MANAGER, REGIONAL OFFICE, UNION BANK OF INDIA, BBSR	AKSHAYA KUMAR JENA VS	// ()	
324	D-WA/14838/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR VS DIPTIMA YEE DALAI	GYANA RANJAN MAHAPATRA VS	// ()	
325	D-WA/14859/2026	ADDL CHIEF SECRETARY OF FE AND CC DEPT VS SIBA SETHI	AGODISHA VS	// ()	LOD20240000200C202600116
326	D-WA/14872/2026	ADDITIONAL CHIEF SECRETARY OF FE AND CC DEPT VS DAKATAR PARIDA	AGODISHA VS	// ()	LOD20240000200C202600117
327	D-WA/14923/2026	ADDITIONAL CHIEF SECRETARY OF FE AND CC DEPT VS EKADASI SENAPATI	AGODISHA VS	// ()	LOD20240000200C202600118
328	D-WA/14924/2026	ADDITIONAL CHIEF SECRETARY OF FE DEPT VS SALAI SOREN	GOVT OF ODISHA VS	// ()	LOD20240000172C202600121
329	D-WA/14932/2026	RABINARAYAN SWAIN	SONITA BISWAL	//	



## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/14458/2026	PARSHURAM DANGUA	SITANSU MOHAN SINGH	//	
	WP(C)/10366/2026	VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/14459/2026	MRUTYUNJAYA MAHAKUL	DILLIP KUMAR SAHOO	//	AOD20240000078C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/14460/2026	LOKANATH ROUT	AGNISIKHA RAY	//	
	WP(C)/10333/2026	VS	VS	()	
		AUTHORIZED OFFICER, HDFC BANK LTD, KHARVELANAGAR BRANCH		//	
344	D-WP(C)/14461/2026	MRUTYUNJAYA MAHAKUL	DILLIP KUMAR SAHOO	//	AOD20240000078C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/14462/2026	ARUN KUMAR PANDA	SITANSU MOHAN SINGH	//	
	WP(C)/10381/2026	VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/14463/2026	LINGARAJ NAYAK	SANJIB MOHANTY	//	AOR20220001611C202600058
		VS	VS	()	
		THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR,BBSR		//	
347	D-WP(C)/14464/2026	MANAS RANJAN SWAIN	SITANSU MOHAN SINGH	//	
	WP(C)/10385/2026	VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/14465/2026	UMAKANTA ROUT	AGNISIKHA RAY	//	
	WP(C)/10332/2026	VS	VS	()	
		AUTHORIZED OFFICER, HDFC BANK LTD, KHORDHA		//	
349	D-WP(C)/14466/2026	BIBEKANANDA SAMAL	RAKESH KUMAR SARANGI	//	AOR20220001665C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/14467/2026	SATYABADI PRADHAN	SUSHANTA KUMAR MISHRA	//	
	WP(C)/10348/2026	VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/14468/2026	NIRANJAN MOHAPATRA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/10351/2026	VS	VS	()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/14469/2026	BIPLAKANTA ROUTRAY VS UNION OF INDIA	MANISHA PANDA VS	// () //	
353	D-WP(C)/14470/2026	MUKTESWAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600080
354	D-WP(C)/14476/2026	M/S.PUROSTEEL INDIA PRIVATE LTD, OGALAPADA, VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RAMESH CHANDRA JENA VS	// () //	
355	D-WP(C)/14477/2026	DEBENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
356	D-WP(C)/14478/2026 WP(C)/10410/2026	ETI MANDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600046
357	D-WP(C)/14480/2026 WP(C)/10411/2026	MINA MANDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600047
358	D-WP(C)/14483/2026	DURGA PRASAD SHARMA VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
359	D-WP(C)/14484/2026	JAYA SISA VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
360	D-WP(C)/14485/2026	M/S.GOURAHARI PRATIHARI, KANPUR VS THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// () //	
361	D-WP(C)/14486/2026	HEMANT KUMAR BANSING VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
362	D-WP(C)/14487/2026	GANGADHAR TAKRI VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
363	D-WP(C)/14488/2026	P.RAJU	ABHISHEKH SAHOO	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
364	D-WP(C)/14489/2026	GURU DEULPADIA	ABHISHEK SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
365	D-WP(C)/14494/2026	SURENDRA NAIK	ABHISHEKH SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
366	D-WP(C)/14495/2026	SHANKARSAN PRADHAN	AJAYA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/14496/2026	SOURAV NAYAK	ABHISHEK SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
368	D-WP(C)/14497/2026	SATCHIDANANDA PUHAN	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/14498/2026	BIJAY KUMAR MAHANTA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/14499/2026	DEBARCHAN PADHAN	AJAYA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/14501/2026	SOMANATH DHURUA	MANAS PATI	//	AOR20220001535C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/14502/2026	BRAHMACHARI PRABODH CHAITANYA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/14503/2026	ASHOK KUMAR SAHOO	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/14504/2026	LADUNKESWAR JEW MAHADIDYALAYA KUNBHARAPADA	ABHISHEK SAHOO	//	AOD20220003315C202600023
		VS	VS	()	
		DUKESWAR JEW HIGHER SECONDARY SCHOOL			

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/14505/2026	STATE OF ODISHA JOGENDRA KANHAR VS	BIJAYA KUMAR NAYAK (3) VS	// // 0	AOR20230000709C202600014
376	D-WP(C)/14506/2026	STATE OF ODISHA SURENDRA NAIK VS	AJAYA KUMAR TRIPATHY VS	// // 0	
377	D-WP(C)/14508/2026	STATE OF ODISHA DHARANIDHAR SAHU VS	AJAYA KUMAR TRIPATHY VS	// // 0	
378	D-WP(C)/14509/2026	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS COLLECTOR, CUTTACK	NEELAKANTHA PANDA VS	// // 0 //	
379	D-WP(C)/14511/2026	JAYADEV DAS VS UNION OF INDIA	ABHISHEKH SAHOO VS	// // 0 //	
380	D-WP(C)/14514/2026 WP(C)/10343/2026	RABI NARAYAN MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //	
381	D-WP(C)/14515/2026	RAMBHAGAT BASANTARA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDHA	KSHIROD KUMAR PAHIL VS	// // 0 //	
382	D-WP(C)/14519/2026	YUBARAJ MAJHI VS UNION OF INDIA	ABHISHEK SAHOO VS	// // 0 //	
383	D-WP(C)/14524/2026 WP(C)/10342/2026	DEBENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	SAILABALA JENA VS	// // 0 //	
384	D-WP(C)/14525/2026	ASHAMATI PRADHAN VS MAZINDER SINGH	PRADEEP KUMAR MISHRA VS	// // 0 //	
385	D-WP(C)/14526/2026	AMULYA KUMAR NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/14527/2026	SUNIL KUMAR VIMAL VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
387	D-WP(C)/14528/2026 WP(C)/10349/2026	LOKANATH PANDA VS STATE OF ODISHA	SONALI PANDA VS	// 0 //	
388	D-WP(C)/14529/2026	JAYDEV SAHOO VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
389	D-WP(C)/14530/2026	ABHIMANYU SENAPATI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //	
390	D-WP(C)/14532/2026	PRAJNYASINI PRADHAN VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
391	D-WP(C)/14533/2026	SANKAR PARAMANIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
392	D-WP(C)/14534/2026	KISHORE KUMAR SETHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
393	D-WP(C)/14535/2026	SANGEETA RANI RATH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
394	D-WP(C)/14536/2026	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
395	D-WP(C)/14538/2026	NIRUPAMA ROUT VS STATE OF ODISHA	SUBASH CHANDRA ROUSTRAY VS	// 0 //	
396	D-WP(C)/14539/2026	SUBASH CHANDRA MALIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
397	D-WP(C)/14540/2026	BLAKRISHNA SADANGI	AJAYA KUMAR TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/14542/2026	SUMITA PAGAL	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/14544/2026	USHARANI JENA	BHAKTA RANJAN BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/14545/2026	MANASI ROUT	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
401	D-WP(C)/14547/2026	SUKADEV DAS	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/14548/2026	KALANDI CHARAN BASANTIA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/14549/2026	GYANAMANJARI BEHERA	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/14550/2026	SRIRAM DELKI@TELKI	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
405	D-WP(C)/14551/2026	SK KAYEM ALI	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/14552/2026	RAMESH CHANDRA PANDA	NIRMAL RANJAN ROUSTRAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
407	D-WP(C)/14553/2026	CHANDRAKANTA PAGAL	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/14555/2026	PITABAS BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/14556/2026	ORISSA STATE HOUSING BOARD, BHUBANESWAR BIDYADHAR JAY APURIA VS	UPENDRA KUMAR SAMAL VS	// // 0	
410	D-WP(C)/14558/2026	MAHANADI COAL FIELDS LTD.,SAMBALPUR THE PRINCIPAL, SHIVAM INDUSTRIAL TRAINING INSTITUTE, KUDARGARH VS	UPENDRA KUMAR SAMAL VS	// // 0	
411	D-WP(C)/14559/2026	ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR KAILASH CHARAN PANDY VS	SUDHIR KUMAR MALLICK VS	// // 0	
412	D-WP(C)/14560/2026	STATE OF ODISHA SUKHU@SUKU BISWAL VS	UPENDRA KUMAR SAMAL VS	// // 0	
413	D-WP(C)/14561/2026 WP(C)/10350/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR HEMANT DIGAL @ KAMBHU DIGAL VS	ASHIT KUMAR DASH VS	// // 0	
414	D-WP(C)/14562/2026	STATE OF ODISHA MANU BEHERA VS	PRADEEP KUMAR MISHRA VS	// // 0	
415	D-WP(C)/14563/2026	RUNU @ ROMANCHA RANJAN BISWAL PANKAJ SAMARATH VS	UPENDRA KUMAR SAMAL VS	// // 0	
416	D-WP(C)/14564/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR RITIK PATRA, KHORDHA VS	SUJYOTI KUMAR DAS VS	// // 0	
417	D-WP(C)/14565/2026	ASSISTANT COMMISSIONER OF STATE TAX BHUBANESWAR III, KHURDHA MATHIAS ORAM @ TOPPO VS	UPENDRA KUMAR SAMAL VS	// // 0	
418	D-WP(C)/14566/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR SAILA MALIK VS	SUDHIR KUMAR MALLICK VS	// // 0	
419	D-WP(C)/14567/2026	STATE OF ODISHA RAJESH RAY VS	UPENDRA KUMAR SAMAL VS	// // 0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/04/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-WP(C)/14569/2026	RESHMA RANI SAHOO VS STATE OF ODISHA	AMRUT BARAL VS	// 0 //	
421	D-WP(C)/14571/2026	PRASHNA BISWAL VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
422	D-WP(C)/14573/2026	SANJIB GIRI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
423	D-WP(C)/14574/2026	PRATAP KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
424	D-WP(C)/14575/2026	RABINDRA PATRA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
425	D-WP(C)/14576/2026	ILLOLA GUROO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
426	D-WP(C)/14577/2026 WP(C)/10376/2026	MADAN LAL MAJHI VS UNION OF INDIA	SAMVIT MOHANTY VS	// 0 //	
427	D-WP(C)/14578/2026	ADITA KUMAR BHUKTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
428	D-WP(C)/14579/2026	PARAMANANDA BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
429	D-WP(C)/14580/2026	LOKANATH SAHOO VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //	
430	D-WP(C)/14581/2026	BIBHOOTI BHOOSHAN PADHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
431	D-WP(C)/14582/2026	NILAMANI SAMAL	TUSHAR KANTA NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/14584/2026	SHRABANA KUMBHAR	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
433	D-WP(C)/14585/2026	TARUN KUMAR DEHURY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/14588/2026	SHANTASEN PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/14589/2026	MOTILAL BAGARTY	LAXMI KANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/14590/2026	SUKADEV BEHERA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/14591/2026	SURENDRA KUMAR BEHERA	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
438	D-WP(C)/14592/2026	INDRAMANI SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/14593/2026	SATYANARAYAN DASH	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/14595/2026	D.SRINIVAS	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/14596/2026	HALADHAR MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/14597/2026	RAJIB LOCHAN MENDALI	ABHISHEK SAHOO	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/14599/2026	UNION OF INDIA DURYODHAN SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
444	D-WP(C)/14600/2026	STATE OF ODISHA JAYASHREE MOHANTY VS	MANORANJAN PADHI VS	// // 0	
445	D-WP(C)/14601/2026	STATE OF ODISHA MANAGOBINDA SAHOO VS	RAMESH CH. BEHERA VS	// // 0	
446	D-WP(C)/14603/2026	STATE OF ODISHA ASHABATI PATEL VS	AJAYA KUMAR NANDA VS	// // 0	
447	D-WP(C)/14605/2026	STATE OF ODISHA TRILOCHAN SAHOO VS	SIDHESWAR MALLIK VS	// // 0	
448	D-WP(C)/14606/2026	STATE OF ODISHA RABINARAYAN NANDA VS	TUSHAR KANTA NAYAK VS	// // 0	
449	D-WP(C)/14607/2026	STATE OF ODISHA DEBASIS NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
450	D-WP(C)/14609/2026	STATE OF ODISHA DIBYASINGH MAJHI VS	ABHISHEK SAHOO VS	// // 0	
451	D-WP(C)/14611/2026	UNION OF INDIA SUBHADRA ROUT VS	BIREN SANKAR TRIPATHY VS	// // 0	
452	D-WP(C)/14612/2026	STATE OF ODISHA DEBASIS NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
453	D-WP(C)/14614/2026	STATE OF ODISHA RAMESWAR PADHI VS	TUSHAR KANTA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/04/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
454	D-WP(C)/14615/2026	JYOTSNA RANI PRADHAN VS SECRETARY ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA	SIVA SANKAR CHAINI VS SECRETARY ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA	// 0 //	
455	D-WP(C)/14616/2026	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS STATE OF ODISHA	// 0 //	
456	D-WP(C)/14618/2026	BIGYAN CHANDRA SAHU VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS STATE OF ODISHA	// 0 //	
457	D-WP(C)/14619/2026	RUNA CHANDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS STATE OF ODISHA	// 0 //	
458	D-WP(C)/14621/2026	NIHAR RANJAN MOHANTY VS UNION OF INDIA	RASHMI KANTA ACHARYA VS UNION OF INDIA	// 0 //	
459	D-WP(C)/14622/2026	BRAHMANANDA NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
460	D-WP(C)/14623/2026	JATADHAR SETHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS STATE OF ODISHA	// 0 //	
461	D-WP(C)/14626/2026	UMAKANTA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
462	D-WP(C)/14627/2026	JASHOBANTI BAG VS STATE OF ODISHA	KAMALAKANTA NAYAK VS STATE OF ODISHA	// 0 //	
463	D-WP(C)/14629/2026	DURGA CHARAN MURUDI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS STATE OF ORISSA	// 0 //	
464	D-WP(C)/14630/2026	ASHIS KUMAR GHOSAL VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS STATE OF ODISHA	// 0 //	
465	D-WP(C)/14631/2026	NANDALAL SETH	KAMALAKANTA NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/14632/2026	SRI RAM SCHOOL OF NURSING, BALANGIR	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/14634/2026	LALITA KUMAR BARIK	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/14635/2026	KRUSHNA CHANDRA SANDH	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/14636/2026	BASANTI LATA RAY	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		UNION OF GOVT. OF INDIA		//	
470	D-WP(C)/14637/2026	BHASKAR BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/14638/2026	SEBATI BHOI	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/14639/2026	UMAKANTA PANDA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/14640/2026	NARMADA KUMARI DALAI	DEBASIS ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/14641/2026	ISWAR BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/14642/2026	GOURANGA CHARAN ROUT	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/14644/2026	MUKESH JAL	PITAMBAR PANDA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/14645/2026	STATE OF ODISHA MANORANJAN MISHRA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// // 0	AOD20240000510C202600012
478	D-WP(C)/14646/2026	ODISHA POWER GENERATION CORPORATION LIMITED GANANATH NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
479	D-WP(C)/14647/2026	STATE OF ODISHA KUNI SWAIN VS	PABITRA KUMAR NAYAK VS	// // 0	
480	D-WP(C)/14648/2026	STATE OF ODISHA DR. RITANJALI MISHRA VS	SUBHADUTTA ROURAY VS	// // 0	
481	D-WP(C)/14649/2026	STATE OF ODISHA LAXMAN PANIGRAHI VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202600103
482	D-WP(C)/14650/2026	STATE OF ODISHA BIBHUTI BHUSAN KAR VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202600100
483	D-WP(C)/14651/2026	STATE OF ODISHA DHIRENDRA KUMAR BISWAL VS	BIBEKANANDA MAHAPATRA VS	// // 0	
484	D-WP(C)/14652/2026	STATE OF ODISHA MADHUSUDAN NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
485	D-WP(C)/14653/2026	STATE OF ODISHA LINA PATEL VS	PRAFULLA KUMAR KAR VS	// // 0	AOD20220003518C202600013
486	D-WP(C)/14657/2026	STATE OF ODISHA RANJIT DAS VS	RAMANI RANJAN MOHANTY VS	// // 0	
487	D-WP(C)/14661/2026	STATE OF ODISHA SURENDRA KUMAR PRADHAN VS	ARUNA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/14662/2026	NANDA KISHORE SAHOO VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
489	D-WP(C)/14664/2026	RAGHUNATH KHAMARI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
490	D-WP(C)/14665/2026	ANKIT PATTANAİK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
491	D-WP(C)/14667/2026	GADADHAR BEHERA VS RECOVERY OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	SURAJ MOHANTY VS	// 0 //	
492	D-WP(C)/14668/2026	LAKSHMIDHAR BAL VS AXIX BANK LTD.,LOAN CENTRE, RADHAMALATI, BHUBANESWAR	SANJAY KUMAR PATRA VS	// 0 //	
493	D-WP(C)/14669/2026	M/S AASTHA ELECTRICALS, HARYANA VS UNION OF INDIA	ABINASH ACHARYA VS	// 0 //	
494	D-WP(C)/14670/2026	LAKSHMIDHAR BAL VS AXIX BANK LITD.,LOAN CENTRE, RADHAMALATI, BHUBANESWAR	SANJAY KUMAR PATRA VS	// 0 //	
495	D-WP(C)/14671/2026	SHIVSANKAR MOHANTY VS STATE OF ODISHA	VS	// 0 //	
496	D-WP(C)/14674/2026	BHARTI AXA LIFE INSURANCE CO.LTD, MAHARASHTRA VS KANAK PAHAN	SHAMARENDRA KUMAR MOHANTY VS	// 0 //	
497	D-WP(C)/14676/2026	LAXMIDHAR SAMAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
498	D-WP(C)/14677/2026	SUKADEVA DANG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
499	D-WP(C)/14678/2026	SUMATI NAIK	LAGNAJIT PATTNAİK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/14679/2026	SMRUTI RANJAN SWAIN	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, (CYBER CELL), EOW, BHUBANESWAR		//	
501	D-WP(C)/14680/2026	NANDA KISHORE SETHI	HARA PRASAD RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/14682/2026	HIMANSHU SEKHAR DASH	HAREKRUSHNA MALIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/14683/2026	UNION OF INDIA	SEPHALEE DAS	//	
		VS	VS	()	
		ASHOK KUMAR PADHY		//	
504	D-WP(C)/14684/2026	BHAGABAN JENA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/14685/2026	M/S SHREE GANESH AGENCY	KAJAL SAHOO	//	AOR20220001613C202600039
		VS	VS	()	
		NIHAR RANJAN PRAMANIK		//	
506	D-WP(C)/14686/2026	NIRANJAN SETHI	DEBADEEPTA SAHOO	//	AOD20250001013C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/14687/2026	M/S BUDHINATH TRADERS	ATUL TRIPATHY	//	AOD20240000618C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/14689/2026	PANCHALI BAGARTY@BAGARTI	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/14690/2026	SHREE BALAJI ENGICONS LIMITED, JHARSUGUDA	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/14691/2026	CHANDRA PRAKASH RAI	ATUL TRIPATHY	//	AOD20240000618C202600075
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/14693/2026	UNION OF INDIA MANMATH NATH MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// // 0 //	AOD20240000618C202600076
512	D-WP(C)/14699/2026	KUNJABIHARI RAO VS SUSHIL@ SUSIL KUMAR BARIK	SANJAYA KUMAR PANIGRAHI VS	// 0 //	
513	D-WP(C)/14704/2026	M/S.DAKESWARI ENTERPRISES, JAJPUR VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	MAHITOSH SINHA VS	// 0 //	
514	D-WP(C)/14706/2026	GREEN CIRCLE ENVIRONMENT PVT. LTD., KHURDAUPENDRA KUMAR SAMAL VS STATE OF ODISHA	VS	// 0 //	
515	D-WP(C)/14708/2026	SUBHENDU PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
516	D-WP(C)/14710/2026	DEEPANJALI PATTNAIK VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
517	D-WP(C)/14712/2026	AUROBINDA NAYAK VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
518	D-WP(C)/14713/2026	BASANTA MANJARI JENA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
519	D-WP(C)/14715/2026	CHITARANJAN @ CHITTARANJAN MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
520	D-WP(C)/14717/2026	HRUDANANDA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
521	D-WP(C)/14718/2026	HRUDANANDA SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/14720/2026	ARATI SAHU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
523	D-WP(C)/14721/2026	PRATAP CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
524	D-WP(C)/14722/2026	ANANTA PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
525	D-WP(C)/14723/2026	AMITAV MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
526	D-WP(C)/14725/2026	SHYAM SUNDAR MURMU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
527	D-WP(C)/14726/2026	SABITA BARIK VS STATE BANK OF INDIA, CUTTACK	GOPAL CHARAN MOHANTY VS	// 0 //	
528	D-WP(C)/14727/2026	M/S. ADILAXMI STRUCTURAL SOLUTION, TAMANDARA VS COMMISSIONER OF CT AND GST, CUTTACK	ARUNA BEHERA VS	// 0 //	
529	D-WP(C)/14729/2026	ANJUMARA BEGUM VS AUTHORIZED OFFICER, AXIS BANK, BHUBANESWAR	MANAS KUMAR CHAND VS	// 0 //	
530	D-WP(C)/14730/2026	GOURI SATPATHY VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// 0 //	
531	D-WP(C)/14732/2026	SHANMUKHA RAO NOUGAPU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
532	D-WP(C)/14735/2026	DEBI PRASAD BISWAL VS STATE OF ODISHA	RAHUL PRADHAN VS	// 0 //	
533	D-WP(C)/14736/2026	KRUSHNA CHANDRA BISWAL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600058

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-WP(C)/14738/2026	SAROJ KUMAR BEHERA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-WP(C)/14739/2026	BRAJA KISHORE DAS	SURENDRA KUMAR DAS	//	AOR20220002065C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-WP(C)/14740/2026	BANSIDHAR PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	()	
		UNION OF INDIA		//	
537	D-WP(C)/14741/2026	DILLIP KUMAR PRADHAN	BIJAY KUMAR BEHERA	//	AOR20220001736C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WP(C)/14742/2026	M/S MAKAR	KSHIROD KUMAR SAHOO	//	AOR20220001352C202600012
		VS	VS	()	
		COMMISSIONER OF SALES TAX, CT AND GST		//	
539	D-WP(C)/14743/2026	ANJALI SAHU	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000159C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-WP(C)/14744/2026	JEEBANANANDA NAIK	SIBAPRASAD PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-WP(C)/14746/2026	JANARDAN PANDA	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		THE COMMISSIONER COMMERCIAL TAX AND GST, ODISHA		//	
542	D-WP(C)/14748/2026	GANDU PANIGRAHI	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-WP(C)/14749/2026	SUNIL KUMAR MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-WP(C)/14750/2026	RABINDRA NATH SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/14751/2026	STATE OF ODISHA HADU MISHRA VS	JYOTIRMAY GUPTA VS	// // 0	
546	D-WP(C)/14753/2026	STATE OF ODISHA JAGDISH SAGAR VS	BISWAJEET PATTNAIK VS	// // 0	
547	D-WP(C)/14754/2026	STATE OF ODISHA UMESH CHANDRA DASH VS	KUNAL KUMAR SWAIN VS	// // 0	
548	D-WP(C)/14755/2026	STATE OF ODISHA PRAVAT KUMAR SAHOO VS	JYOTIRMAY GUPTA VS	// // 0	
549	D-WP(C)/14756/2026	STATE OF ORISSA JANARDAN PANDA VS	SIDHARTH SHANKAR PADHY VS	// // 0	
550	D-WP(C)/14757/2026	THE COMMISSIONER COMMERCIAL TAX AND GST ODISHA HRUSIKESH DASH VS	SHUKAR ACHARYA VS	// // 0	
551	D-WP(C)/14758/2026	THE TAHASILDAR, TANGI CHOUDWAR, CUTTACK SHYAM SUNDAR JENA VS	BANABIHARI RAY VS	// // 0	
552	D-WP(C)/14760/2026	STATE OF ORISSA DILESWAR NAIK VS	SASWATI MOHAPATRA VS	// // 0	
553	D-WP(C)/14761/2026	STATE OF ODISHA LABAKRUSHNA MANDAL VS	MANOJ KUMAR MOHANTY VS	// // 0	
554	D-WP(C)/14762/2026	STATE OF ODISHA M/S. MAA TARA TARINI NUT AND BOLT STORE, GANAPALI VS	DEBALI MAHAPATRA VS	// // 0	
555	D-WP(C)/14765/2026	STATE OF ODISHA KIRTAN BEJ VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/14767/2026	JUDHISTHIR JENA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	NIRANJAN PRASAD PATRA VS	// 0	
557	D-WP(C)/14768/2026	JAYANTI MALLICK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0	
558	D-WP(C)/14769/2026	SASMITA SANKHUA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0	
559	D-WP(C)/14770/2026	EXECUTIVE ENGINEER(ELECT.), KEED, TPWODL, KARASANDA VS SOBHAKAR SAHOO	KARASANDA KUMAR TRIPATHY VS	// 0	
560	D-WP(C)/14772/2026	PURENDRA PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0	
561	D-WP(C)/14774/2026	NIKUNJA BIHARI TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0	
562	D-WP(C)/14775/2026	JAGABANDHU PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0	
563	D-WP(C)/14776/2026	PURNA CHANDRA MURMU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0	
564	D-WP(C)/14778/2026	EXECUTIVE ENGINEER (ELECT.), KEED, TPWODL, KARASANDA VS PRABHATI KHUNTIA	KARASANDA KUMAR TRIPATHY VS	// 0	
565	D-WP(C)/14780/2026	DEBENDRA KUMAR ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0	
566	D-WP(C)/14782/2026	HIRAMANI KISKU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0	
567	D-WP(C)/14784/2026	RAJENDRA SUTAR	GAJENDRANATH ROUT	//	AOR20220004106C202600036

# ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-WP(C)/14785/2026	SALONY SAMANTSINGHAR	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		INDIAN OVERSEAS BANK, WEST SAHIDNAGAR, BHUBANESWAR		//	
569	D-WP(C)/14786/2026	BABULA PRADHAN	SRINIVAS MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-WP(C)/14787/2026	SABNAM SATPATHY	SASWATA PATNAIK	//	AOD20240001090C202600014
		VS	VS	()	
		RAMA KRUSHNA ACHARYA		//	
571	D-WP(C)/14788/2026	KALYANI MOHAPATRA	ANJAN KUMAR BISWAL	//	AOR20220001328C202600042
		VS	VS	()	
		BARIPADA MUNICIPALITY		//	
572	D-WP(C)/14791/2026	AJAYA KUMAR PATTANAIK	PRITAM KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-WP(C)/14792/2026	CHINMAYA KUMAR MAHALIK	ANJAN KUMAR BISWAL	//	AOR20220001328C202600040
		VS	VS	()	
		UNION BANK OF INDIA		//	
574	D-WP(C)/14793/2026	SIBADITYA SARBESWAR	GOKULANANDA PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-WP(C)/14795/2026	SAROJANI KAHALIA	SIBA PRASAD SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-WP(C)/14796/2026	SANTOSH KUMAR NAYAK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600105
		VS	VS	()	
		F. T. DEVENDRA NAYAK		//	
577	D-WP(C)/14798/2026	KSHITISH CHAUDHURI	ANJAN KUMAR BISWAL	//	AOR20220001328C202600041
		VS	VS	()	
		THE AUTHORISED OFFICER, REGIONAL OFFICE, CANARA BANK		//	
578	D-WP(C)/14799/2026	PRASANNA KUMAR SUBUDHI	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/14800/2026	STATE OF ODISHA MAA SHANTI PADDY PROCESSING PVT LTD VS CHIEF MANAGER ODISHA GRAMEEN BANK	SUSMITA MOHANTY VS	// // 0 //	AOD20250001071C202600012
580	D-WP(C)/14801/2026	GARUDADHWAJ BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
581	D-WP(C)/14804/2026	RAMAKANATA BEHERA VS STATE OF ODISHA	PUJARANI MUDULI VS	// 0 //	AOR20260000160C202600004
582	D-WP(C)/14805/2026	ANANGADEV MOHANTA VS STATE OF ODISHA	PUJARANI MUDULI VS	// 0 //	AOR20260000160C202600005
583	D-WP(C)/14806/2026	LINGARAJ PAIKARAY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
584	D-WP(C)/14807/2026	SUPREME INDUSTRIES LIMITED BIOWONDER, KOLKATA VS STATE OF ODISHA	KAMTAV DAS VS	// 0 //	
585	D-WP(C)/14809/2026	SHWETA TIWARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
586	D-WP(C)/14810/2026	ANGEL BARU VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
587	D-WP(C)/14811/2026	KUNI PRADHAN VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //	
588	D-WP(C)/14812/2026	MADHABANANDA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
589	D-WP(C)/14813/2026	SABITA MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/14815/2026	PADMA LOCHAN SINGH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
591	D-WP(C)/14817/2026	RANJITA BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
592	D-WP(C)/14818/2026	TRUPTI PAL VS THE SECRETARY, ROURKELA DEVELOPMENT AUTHORITY, ROURKELA	RAMESH CHANDRA OJHA VS	// 0 //	
593	D-WP(C)/14819/2026	UDITA RANI NATH VS STATE OF ORISSA	SUBHADUTTA ROUSTRAY VS	// 0 //	
594	D-WP(C)/14821/2026	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //	
595	D-WP(C)/14823/2026	KAMINI PANIGRAHI VS STATE OF ORISSA	SUBHADUTTA ROUSTRAY VS	// 0 //	
596	D-WP(C)/14825/2026	MANOJ KUMAR PARHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
597	D-WP(C)/14826/2026	P.DHARMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
598	D-WP(C)/14828/2026	RABINARAYAN SETHY VS STATE OF ODISHA	VS	// 0 //	
599	D-WP(C)/14830/2026	M/S. JAISWAL STEEL AND CO., SUNDARGARH VS ODISHA SALES TAX TRIBUNAL, CUTTACK	ABDUL MUQSID VS	// 0 //	
600	D-WP(C)/14831/2026	RABINDRA PATRA VS STATE OF ODISHA	SASWAT KUMAR DAS VS	// 0 //	
601	D-WP(C)/14832/2026	SAILENDRA BISWAL	NIRANJAN NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
602	D-WP(C)/14834/2026	KALABATI SAHU	PRAMOD KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
603	D-WP(C)/14835/2026	YOGINATH NAIK	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/14836/2026	MANORAMA DEHURY	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
605	D-WP(C)/14837/2026	GANGADHAR SAHOO	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
606	D-WP(C)/14840/2026	RATAIKANTA SAMANTARAY	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ADDL. CT AND GST OFFICER, BHUBANESWAR I CIRCLE		//	
607	D-WP(C)/14841/2026	KALPANA BISWAL	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
608	D-WP(C)/14843/2026	DR.BABITA PATRO	KALPATARU KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
609	D-WP(C)/14844/2026	M/S. ROURKELA ENTERPRISES, SUNDARGARH	SUMITRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
610	D-WP(C)/14845/2026	MANAMOHAN PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
611	D-WP(C)/14849/2026	GANDHI COLLEGE OF NURSING, BHUBANESWAR	SUBHANKAR ROUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
612	D-WP(C)/14850/2026	BINOD KUMAR HUI	SHARMISTHA SAMAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/14856/2026	STATE OF ODISHA NIRANJAN PRADHAN VS	ABHISEK MOHANTY VS	// // 0	
614	D-WP(C)/14858/2026	STATE OF ODISHA SUMAN BHOI VS	SIBA PRASAD PATRA VS	// // 0	
615	D-WP(C)/14860/2026	STATE OF ODISHA GANDHI COLLEGE OF NURSING, BHUBANESWAR VS	SUBHANKAR ROUT VS	// // 0	
616	D-WP(C)/14861/2026	STATE OF ODISHA UMAKANTA SI VS	SHARMISTHA SAMAL VS	// // 0	
617	D-WP(C)/14864/2026	STATE OF ODISHA TOLESWARI BHOI VS	SIBA PRASAD PATRA VS	// // 0	
618	D-WP(C)/14865/2026	STATE OF ODISHA m/s maa tarini supplies VS	DILLIP KUMAR SAHOO VS	// // 0	AOD20240000078C202600012
619	D-WP(C)/14866/2026	THE PRINCIPAL COMMISSIONER OF CGST BHUBANESWAR SATYAJIT PATRA VS	AJAYA KUMAR MOHARANA VS	// // 0	
620	D-WP(C)/14868/2026	STATE OF ORISSA DEBASIS ROUT VS	SURESH KUMAR PANDA VS	// // 0	
621	D-WP(C)/14870/2026	STATE OF ODISHA ROHITASWA NATH VS	SHARMISTHA SAMAL VS	// // 0	
622	D-WP(C)/14871/2026	STATE OF ODISHA SMITARANI BHOI VS	SIBA PRASAD PATRA VS	// // 0	
623	D-WP(C)/14874/2026	STATE OF ODISHA JOGESWAR DEO VS	SHARMISTHA SAMAL VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WP(C)/14875/2026	AJAYA PRADHAN VS COLLECTOR, KHURDA	NIRANJAN LENKA VS	// 0 //	
625	D-WP(C)/14877/2026	INDUMATI KACHHARIA VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
626	D-WP(C)/14878/2026	SAHIRA BIBI VS BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	PRANAB RANJAN CHHATOI VS	// 0 //	
627	D-WP(C)/14880/2026	SAI SUHANI NAYAK VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //	
628	D-WP(C)/14881/2026	SANTILATA MOHAPATRA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //	
629	D-WP(C)/14883/2026	AJAY KUMAR PATTANAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
630	D-WP(C)/14885/2026	KUNTALA GHOSHI VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
631	D-WP(C)/14886/2026	M/S DAMODAR ENGINEERS PRIVATE LIMITED, BHUBANESWAR VS THE GENERAL MANAGER (EAST COAST), BRIDGE AND ROOF CO. (INDIA) LTD., BHUBANESWAR	SHARMISTHA SAMAL VS	// 0 //	
632	D-WP(C)/14887/2026	LAKHYAPATI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
633	D-WP(C)/14888/2026	JITANA KUMAR SAHOO VS THE PRESIDING OFFICER, LABOUR COURT, KHURDHA	ANUP KUMAR PATTNAIK VS	// 0 //	
634	D-WP(C)/14889/2026	REENA RANI DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
635	D-WP(C)/14890/2026	PARESH CHANDRA BADANAYAK	SHARMISTHA SAMAL	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
636	D-WP(C)/14892/2026	SUJATA DASH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
637	D-WP(C)/14893/2026	SHREE BALAJI ENGICONS LIMITED (SBEL), JHARSUDA	SUBENDU KUMAR SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
638	D-WP(C)/14896/2026	SABITA MOHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
639	D-WP(C)/14897/2026	CHITTA RANJAN GIRI	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
640	D-WP(C)/14898/2026	PRASANTA KUMAR SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
641	D-WP(C)/14900/2026	RANJITA BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
642	D-WP(C)/14901/2026	KEDARNATH NAYAK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
643	D-WP(C)/14902/2026	SRUSTI SAMPURNA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
644	D-WP(C)/14903/2026	SUDHIR KUMAR PANIGRAHI	DEBASHIS NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
645	D-WP(C)/14905/2026	PRATAP KUMAR MAJHI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
646	D-WP(C)/14906/2026	SNEHALATA DAS	GOURI MOHAN RATH	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-WP(C)/14908/2026	STATE OF ODISHA JYOTSNARANI MOHAPATRA VS	BIBUDHENDRA DASH VS	// // ()	
648	D-WP(C)/14909/2026	STATE OF ODISHA PABITRA MOHAN SAHOO VS	SHARMISTHA SAMAL VS	// // ()	
649	D-WP(C)/14911/2026	STATE OF ODISHA SUBASH CHANDRA SWAIN VS	SAMEER KUMAR DAS VS	// // ()	
650	D-WP(C)/14912/2026	STATE OF ODISHA NIRMALA NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()	
651	D-WP(C)/14913/2026	STATE OF ODISHA SHABANA AZMI VS	SAMEER KUMAR DAS VS	// // ()	
652	D-WP(C)/14914/2026	STATE OF ODISHA M/S CMRGS INFRASTRUCTURE PROJECTS LIMITED, VS	KUNAL KUMAR SWAIN VS	// // ()	
653	D-WP(C)/14915/2026	THE PRINCIPAL COMMISSIONER CGST AND MANOJ KUMAR DHIR VS	CENTRAL EXCISE, BHUBANESWAR SAMEER KUMAR DAS VS	// // ()	
654	D-WP(C)/14917/2026	STATE OF ODISHA DR.SATYAVRATA PANDA VS	SRIDHAR RATH VS	// // ()	
655	D-WP(C)/14919/2026	STATE OF ODISHA SDABITA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()	
656	D-WP(C)/14921/2026	STATE OF ODISHA SARAT CHANDRA MAJHI VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()	
657	D-WP(C)/14922/2026	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), AJAM ALLI KHAN VS	BHUBANESWAR SAMEER KUMAR DAS VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-WP(C)/14925/2026	NISIKANTA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
659	D-WP(C)/14926/2026	AMARENDRA PRUSETH VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
660	D-WP(C)/14927/2026	M/S JUDHISTIR SAMANTRA, GANJAM VS ODISHA BRIDGE AND CONSTRUCTION CORPORATION LTD, KHURDA	ANUP NARAYAN MOHANTY VS	// 0 //	
661	D-WP(C)/14928/2026	M/S.CHILDREN CENTRE INTEGRAL EDUCATION, BHUBANESWAR VS DEPUTY DIRECTOR (REVENUE) ESIC, PANCHADEEP BHAWAN, BHUBANESWAR	SOMANESH WILMISHRA VS	// 0 //	
662	D-WP(C)/14929/2026	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
663	D-WP(C)/14930/2026	SUJATABALA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
664	D-WP(C)/14931/2026	UDAYANATH PANDA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
665	D-WP(C)/14933/2026	JHARANA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
666	D-WP(C)/14934/2026	ANWESHA NURSING AND MEDICAL SCIENCE COLLEGE, BHUBANESWAR VS STATE OF ODISHA	SOBHINJAN KOUT VS	// 0 //	
667	D-WP(C)/14935/2026	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
668	D-WP(C)/14936/2026	JANGYA NARAYAN NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
669	D-WP(C)/14937/2026	BASANTA KUMAR SAHU	AKSHYANGSHU SEKHAR NANDY	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
670	D-WP(C)/14938/2026	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR DR. ANUSUYA CHHOTARAY	SAMEER KUMAR DAS	//	
		VS	VS	()	
671	D-WP(C)/14939/2026	STATE OF ODISHA FAKIR CHARAN JENA	NAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
672	D-WP(C)/14940/2026	UNION OF INDIA ABHIMANYU SETHI	SANDIPANI NAYAK	//	
		VS	VS	()	
673	D-WP(C)/14941/2026	STATE OF ODISHA FAKIR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
674	D-WP(C)/14942/2026	STATE OF ODISHA SHANTILATA NAYAK	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
675	D-WP(C)/14943/2026	STATE OF ODISHA RINARANI MOHANTY	SAMEER KUMAR DAS	//	
		VS	VS	()	
676	D-WP(C)/14944/2026	STATE OF ODISHA JITEN KUMAR ROUSTRAY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
677	D-ABLAPL/9853/2026	STATE OF ODISHA SUMITN DANGUAR	SUMIT SANGRAM PATEL	SUNDARGARH TOWN /54 /2026	AOD20226000014C202600001
		VS	VS	()	
678	D-ABLAPL/9854/2026	STATE OF ODISHA AJIT@JYOTI RANJAN PARIDA	ASUTOSH TRIPATHY	HINDOL /82 /2026	AOR20220001648C202600018
		VS	VS	()	
679	D-ABLAPL/9855/2026	STATE OF ODISHA PRADIP PARIDA	ASUTOSH TRIPATHY	HINDOL /82 /2026	AOR20220001648C202600017
		VS	VS	()	
680	D-ABLAPL/9856/2026	STATE OF ODISHA TRINATH BARIK	SARBESWAR SAHOO	/ /0	AOD20220004505C202600044
	ABLAPL/4026/2026	VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/9857/2026	STATE OF ODISHA AYUSHMAN SWAIN VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /230 /2026 ()	AOD20240000364C202600105
682	D-ABLAPL/9860/2026 ABLAPL/4027/2026	STATE OF ODISHA SATYANANDA DEHURY VS	PARTHA SARATHI DAS VS	// BARIA /110 /2023 ()	AOD20240000364C202600103
683	D-ABLAPL/9861/2026	STATE OF ODISHA PRAMOD BISWAL @ PRAMOD KUMAR BISWAL VS	BAISHNAB CHARAN PATRA VS	// JARAPADA /50 /2024 ()	AOR20220000753C202600004
684	D-ABLAPL/9863/2026	STATE OF ODISHA BISWAJIT DAS @ BITAN VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /263 /2025 ()	AOR20220001631C202600094
685	D-ABLAPL/9864/2026	STATE OF ODISHA UMESH DALEI VS	SOUBHAGYA KUMAR DASH VS	// BANGOMUNDA /81 /2017 ()	AOR20220001631C202600095
686	D-ABLAPL/9865/2026	STATE OF ODISHA GULA GANTA VS	SOUBHAGYA KUMAR DASH VS	// GUDARI /54 /2025 ()	AOR20220001631C202600096
687	D-ABLAPL/9869/2026	STATE OF ODISHA MAHABAHU NAIK VS	MANORANJAN DAS VS	// MOTANGA /185 /2025 ()	AOR20220000053C202600022
688	D-ABLAPL/9871/2026	STATE OF ODISHA PRADEEP MOHANTY VS	DEBADUTTA KANUNGO VS	// DHARMASALA /115 /2026 ()	AOD20240000798C202600016
689	D-ABLAPL/9872/2026	STATE OF ODISHA SWADHIN BHARAT MALLICK VS	RAJENDRA NARAYAN ROUT VS	// SORO /896 /2025 ()	AOR20220001558C202600063
690	D-ABLAPL/9873/2026	STATE OF ODISHA PRADEEP MOHANTY VS	DEBADUTTA KANUNGO VS	// JENAPUR /73 /2026 ()	AOD20240000798C202600015
691	D-ABLAPL/9874/2026	STATE OF ODISHA PRADEEP MOHANTY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// JENAPUR /76 /2026 () //	AOD20240000798C202600014

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
692	D-ABLAPL/9876/2026	PRADEEP MOHANTY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	JENAPUR /72 /2026 () //	AOD20240000798C202600013
693	D-ABLAPL/9877/2026	KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	DHARMASALA /115 /2026 () //	AOD20240000798C202600011
694	D-ABLAPL/9878/2026	KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	JENAPUR /72 /2026 () //	AOD20240000798C202600012
695	D-ABLAPL/9879/2026	KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	JENAPUR /73 /2026 () //	AOD20240000798C202600010
696	D-ABLAPL/9880/2026	KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	JENAPUR /76 /2026 () //	AOD20240000798C202600009
697	D-ABLAPL/9882/2026	PUSPANJALI BHUE VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 () //	AOR20220002454C202600036
698	D-ABLAPL/9884/2026	SAROJ @ SWARAJYA DAKUA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	DHARAKOT PS /107 /2026 () //	AOR20220001914C202600005
699	D-ABLAPL/9885/2026	ARIYAN HATI VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	BADABAZAR /541 /2025 () //	AOR20220001914C202600004
700	D-ABLAPL/9886/2026	MADAN ROHIDAS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /70 /2026 () //	AOR20220000263C202600025
701	D-ABLAPL/9887/2026	ASHOK ROHIDAS VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /473 /2025 () //	AOR20220000246C202600017
702	D-ABLAPL/9888/2026	DILIP KUMAR MOHANTY @ DILIP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH SADAR /251 /2025 () //	AOR20230000709C202600011
703	D-ABLAPL/9892/2026	BENIA BIN HIAL	PVS NANAJI ACHARY	JEYPORE MAHILA /25 /2026	AOR20220000211C202600011

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/9893/2026	ASHOK KUMAR PRADHAN @ ASHOK PRADHAN	ABHISIDDHANTA SAHOO	BRAHMAGIRI /138 /2026	AOR20220000014C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/9894/2026	MANAS CHANDRA SAHOO	MITU KUMAR BISWAL	BHARATPUR PS /136 /2026	AOD20240000430C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/9895/2026	SURYAKANTA MOHANTY @ BALU	MITU KUMAR BISWAL	BHARATPUR PS /136 /2026	AOD20240000430C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/9896/2026	JOGENDRA NAYAK @ JOGI	JUDHISTHIR SAHOO	JAGANNATHA PRASAD /414 /2025	AOD20220003315C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/9903/2026	BIREN KUMAR MOHAPATRA @ BIREN MOHAPATRA	ABIBHUTI RANJAN MOHANTY	TANGI (KHURDA) /2 /2010	
	ABLAPL/4028/2026	VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/9905/2026	DALJEET KAUR MANN	ISHA PRIYADARSHINI	BISRA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/9908/2026	RABINDRA SAHOO	AMULYA RATNA PANDA	KUAKHIA /144 /2026	
	ABLAPL/4029/2026	VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/9910/2026	SUSIL MALIK @ SUSHIL MALLIK	JUGALA KISHORE PANDA	MANAMUNDA /239 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/9912/2026	PIKULU DASH	PRIYA RANJAN SINGH	ATTABIRA /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/9913/2026	PRATAP CHANDRA DAS	SARADA PRASAD DASH	SIMULIA /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/9914/2026	SANJAY GIRI @ BABULI	SARADA PRASAD DASH	KHAIRA /70 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
715	D-ABLAPL/9916/2026	STATE OF ODISHA KUMAR CHANDRA NAYAK VS	KRUSHNA CHANDRA DASH VS	// / /0 ()	
716	D-ABLAPL/9917/2026	STATE OF ODISHA KALAM KHAN @ SK. KALAM VS	SURESH KUMAR JENA VS	// BHADRAK TOWN /13 /2026 ()	
717	D-ABLAPL/9922/2026	STATE OF ODISHA KALAM KHAN @ SK KALAM VS	SURESH KUMAR JENA VS	// BHADRAK TOWN /82 /2026 ()	
718	D-ABLAPL/9923/2026	STATE OF ODISHA BISWANATH MALLIK VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /146 /2026 ()	
719	D-ABLAPL/9924/2026	STATE OF ODISHA PURNACHANDRA NAYAK VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /159 /2026 ()	
720	D-ABLAPL/9927/2026	STATE OF ODISHA SITU SWAIN VS	RAMAKANTA MISHRA VS	// LAXMIJORE /49 /2026 ()	AOR20220004226C202600002
721	D-ABLAPL/9929/2026	STATE OF ODISHA PRASANTA KUMAR OJHA VS	BIKRAM CHANDRA GHADEI VS	// KHANTAPADA /46 /2026 ()	
722	D-ABLAPL/9933/2026	STATE OF ODISHA RAJESH SATAPATHY @ RAJESH KUMAR SATAPATHY VS	MITAV TRIPATHY VS	// JAGANNATHA PRASAD /474 /2025 ()	
723	D-ABLAPL/9934/2026	STATE OF ODISHA PITAMBAR SAMAL VS	BIKRAM CHANDRA GHADEI VS	// BAUNISUNI /162 /2025 ()	
724	D-ABLAPL/9937/2026	STATE OF ODISHA SUKANTA PRADHAN VS	UMAKANTA BARIK VS	// KHALLIKOTE /788 /2025 ()	
725	D-ABLAPL/9941/2026	STATE OF ODISHA GANDHARBA PRADHAN VS	SK. ZAFARULLA VS	// RAMACHANDI /20 /2017 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
726	D-ABLAPL/9944/2026	NARENDRA PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /38 /2026 () //	
727	D-ABLAPL/9946/2026	NIHAR RANJAN PATTANAIAK @ PATTANAYAK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	TIRTOL /363 /2025 () //	
728	D-ABLAPL/9949/2026	NEEHARIKA PANDA VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	CUTTACK VIGILANCE /14 /2026 () //	
729	D-ABLAPL/9954/2026	SANTOSH BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KHANDAGIRI P.S. /206 /2026 () //	
730	D-ABLAPL/9963/2026	PARAMANANDA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	HANDAPA /107 /2026 () //	
731	D-ABLAPL/9964/2026	GANI @ RASHMIRANJAN SAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /103 /2026 () //	
732	D-ABLAPL/9967/2026	UMESH CHANDRA RATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR TOWN /110 /2026 () //	
733	D-ABLAPL/9970/2026	MD. MUSTAKIM KHAN @ MUSTAKIM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /109 /2026 () //	
734	D-ABLAPL/9972/2026	PRAKASH MOHANTY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /72 /2026 () //	
735	D-ABLAPL/9974/2026	SUSHANT PRUSTY VS STATE OF ODISHA	BIKASH KARNA VS	CHAKAPADA PS /20 /2026 () //	
736	D-ABLAPL/9975/2026	JAGANNATH NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /206 /2023 () //	
737	D-ABLAPL/9979/2026	MANOJ DIGAL	AMULYA RATNA PANDA	PHULBANI SADAR /175 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
738	D-ABLAPL/9982/2026	NIRMAL MAHAKUD	PRANAB RANJAN CHHATOI	PATTAMUNDAI RURAL PS /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
739	D-ABLAPL/9985/2026	BIDYAMATI LAKRA	PRATAP CHANDRA CHHINCHANI	ATTABIRA /13 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
740	D-ABLAPL/9996/2026	MAHADEB SAHU	PRAFULLA KUMAR KAR	//	AOD20220003518C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
741	D-ABLAPL/10000/2026	SUSANTA HARIJAN	SANGRAM KESHARI ROUT	MAIDALPUR /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
742	D-ABLAPL/10003/2026	KANHUCHARAN MANDAL @ DEBASIS MANDAL	KULDEEP MOHANTY	ITAMATI /116 /2026	AOD20240000012C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
743	D-ABLAPL/10006/2026	MANOJ KUMAR BEHERA	SATYA RANJAN PATI	NAYAGARH /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
744	D-ABLAPL/10007/2026	MANORANJAN BHOLA	MANAS KUMAR CHAND	CHANDAKA P.S. /525 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
745	D-ABLAPL/10008/2026	MINI MANDAL	JAYADEBA BEHERA	//	AOD20240000366C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
746	D-ABLAPL/10011/2026	SANTOSH KHEMUNDU	PRASANTA KUMAR SAHOO	MACHHKUND /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
747	D-ABLAPL/10013/2026	PRIYANSHU PRIYANKAR NAYAK	KHUSBU PANIGRAHI	MARINE PS AT BALARAMGADI /31 /2026	AOR20220002787C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
748	D-ABLAPL/10017/2026	ANANYA PRUSTY	ALOK KUMAR MOHAPATRA	CHAULIAGANJA /109 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
749	D-ABLAPL/10020/2026	STATE OF ODISHA NARENDRA KUMAR BHOI VS	SUSHANTA KUMAR JOSHI VS	// KHAPRAKHOL /63 /2026 ()	
750	D-ABLAPL/10022/2026	STATE OF ODISHA BASANTA SETHI @ KUNDURA VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI MODEL /124 /2026 ()	
751	D-ABLAPL/10024/2026	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// PURI TOWN /72 /2024 ()	
752	D-ABLAPL/10025/2026	STATE OF ODISHA LAXMAN SAHU VS	SARADA PRASAD DASH VS	// / /0 ()	
753	D-ABLAPL/10026/2026	STATE OF ODISHA ANJAN KUMAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// PURI TOWN /72 /2024 ()	
754	D-ABLAPL/10028/2026	STATE OF ODISHA SAMEER KUMAR SAMAL VS	CHIRANJIB ROUT VS	// TALCHER TOWN /247 /2026 ()	
755	D-ABLAPL/10032/2026	STATE OF ODISHA ASHOK KHEMUNDU VS	PRASANTA KUMAR SAHOO VS	// MACHHKUND /34 /2026 ()	
756	D-ABLAPL/10033/2026	STATE OF ODISHA RAMBHA MAHARI VS	UMA CHARAN MISHRA VS	// RAMACHANDI /70 /2026 ()	
757	D-ABLAPL/10035/2026	STATE OF ODISHA RAMESH @ RAMESH PRADHAN VS	SAMBIT BISWAL VS	// KUJANGA /87 /2026 ()	
758	D-ABLAPL/10036/2026	STATE OF ODISHA DOLAMANI DIP VS	DILLIP KUMAR MOHANTY VS	// BHAWANIPATNA TOWN /39 /2026 ()	
759	D-ABLAPL/10040/2026	STATE OF ODISHA SOUMYA RANJAN SAMAL @ BABULU VS	SRIKANTA GOUDA VS	// PALLAHARA /79 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
760	D-ABLAPL/10043/2026	MANOJ KUMAR DISHRI @ MANOJ DISHRI VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	DUNGURIPALI /81 /2026 () //	
761	D-ABLAPL/10045/2026	RUDRA PRATAP PADHI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JAJPUR ROAD /508 /2025 () //	
762	D-ABLAPL/10050/2026	RAJESWAR PRADHAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHATRAPUR /38 /2026 () //	
763	D-ABLAPL/10053/2026	PRATYUSH PRIYADARSHAN PATRA VS STATE OF ODISHA	MANMEET SINGH ARORA VS	/ /0 () //	
764	D-ABLAPL/10064/2026	RAMA GOLORI @ RAMO GOLARI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /164 /2026 () //	
765	D-ABLAPL/10065/2026	CHANDAN DAS VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /578 /2025 () //	
766	D-ABLAPL/10068/2026	HEMANTA KUMAR BALIARSINGH @ HEMANTA BARIK VS STATE OF ODISHA	RIKRA PRASAD MOHAPATRA VS	BRAHMAGIRI /473 /2024 () //	
767	D-ABLAPL/10069/2026	TAPAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARI RAMCHANDRAPUR /120 /2026 () //	
768	D-ABLAPL/10074/2026	DEBENDRA DHANGADA MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /26 /2026 () //	
769	D-ABLAPL/10082/2026	SK. KURBAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /130 /2026 () //	
770	D-ABLAPL/10083/2026	RAMA CHANDRA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /277 /2025 () //	
771	D-ABLAPL/10085/2026	TRILOCHAN MALLICK	AMULYA RATNA PANDA	KHAJURIPADA /17 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
772	D-ABLAPL/10086/2026	PRABHAKAR SAMANTARAY	SARADA PRASAD DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
773	D-ABLAPL/10088/2026	BIKASH NAIK	ARUN KUMAR DAS	MOTANGA /36 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
774	D-ABLAPL/10090/2026	BIKASH NAIK	ARUN KUMAR DAS	MOTANGA /242 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
775	D-ABLAPL/10091/2026	PHAPINDRA GOPAL @ GOPALA	SURYAKANTA DWIBEDI	DHARAMGARH /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
776	D-ABLAPL/10092/2026	PRASANTA GAUDA @ PRASANTA KUMAR GOUDA	AMITAV TRIPATHY	BANIGOCHA /19 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
777	D-ABLAPL/10093/2026	SAMIR MOHANTA @ SAMIR KUMAR MOHANTA	SURYAKANTA DWIBEDI	BETNOTI /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
778	D-ABLAPL/10096/2026	SITARANI HAJRA @ HAJARA	PRASANTA KUMAR SAHOO	BANSADA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
779	D-ABLAPL/10098/2026	PABITRA MAJHI	PRASANTA KUMAR SAHOO	BANSADA /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
780	D-ABLAPL/10104/2026	RAJESH KUMAR BARIK	SNEHASISH BEHERA	BADAMBADI /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
781	D-ABLAPL/10112/2026	ABHI PATIKAR	PRASANTA KUMAR ROUSTRAY	//	AOD20240000391C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
782	D-ABLAPL/10113/2026	GAURABA KUMAR KANDHAPAN ALIAS GOURAV KUMAR KANDHAPAN	KUMAR KANDHAPAN	//	AOR20220000053C202600024
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
783	D-ABLAPL/10115/2026	STATE OF ODISHA BABU @ SAMSUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /126 /2026 ()	
784	D-ABLAPL/10119/2026	STATE OF ODISHA DINA SETH VS	GOKULANANDA PARIDA VS	// BARPALLI /134 /2026 ()	
785	D-ABLAPL/10120/2026	STATE OF ODISHA RATNAKAR BALIARSINGH VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /67 /2026 ()	
786	D-ABLAPL/10121/2026	STATE OF ODISHA RASMI RANJAN SWAIN VS	PRANAB RANJAN CHHATOI VS	// SINGHADWAR PS /241 /2025 ()	
787	D-ABLAPL/10123/2026	STATE OF ODISHA SAROJ KUMAR MISHRA VS	DEEPAK KUMAR MOHAPATRA VS	// NILGIRI /166 /2026 ()	
788	D-ABLAPL/10127/2026	STATE OF ODISHA GATI KRUSHNA DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
789	D-ABLAPL/10129/2026	STATE OF ODISHA MANUWARA BIBI VS	GOPINATH SETHI VS	// MARINE PS AT BALARAMGADI /24 /2026 ()	
790	D-ABLAPL/10131/2026	STATE OF ODISHA ABHIJIT PRADHAN VS	GOPINATH SETHI VS	// BALIAPAL /80 /2025 ()	
791	D-ABLAPL/10132/2026	STATE OF ODISHA SHIBAPRASAD BARIK @ DEEPAK BARIK @ DIPU VS	HEMANTA KUMAR MOHANTA VS	// KULIANA /52 /2026 ()	
792	D-ABLAPL/10133/2026	STATE OF ODISHA BASANTA MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// BETNOTI /16 /2026 ()	
793	D-ABLAPL/10134/2026	STATE OF ODISHA MATILAL MAJUMDAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /193 /2026 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/04/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
794	D-ABLAPL/10136/2026	SUDHANSU ROUT @ NINI VS STATE OF ODISHA	DEBASNAN DAS VS	KEONJHAR TOWN /169 /2007 () //	
795	D-ABLAPL/10138/2026	JAGNESWAR PAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAMARDA /74 /2026 () //	
796	D-ABLAPL/10142/2026	PURNA CHANDRA DAS @ BABULA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	AGARAPADA /130 /2025 () //	
797	D-ABLAPL/10145/2026	SRIKANTA DEHURY VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600090
798	D-ABLAPL/10147/2026	RASMI RANJAN BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600041
799	D-ABLAPL/10148/2026	PRATAP KUMAR SAHOO VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KHANDAGIRI P.S. /254 /2026 () //	
800	D-ABLAPL/10150/2026	HEMANTA POTHAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20250000009C202600035
801	D-ABLAPL/10152/2026	JAGANNATH SAHOO VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	TIRTOL /76 /2026 () //	
802	D-ABLAPL/10154/2026	DEEPAK @ SILU MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /129 /2026 () //	
803	D-ARBP(ICA)/14492/2026	GLENCORE INTERNATIONAL AG VS NATIONAL ALUMINIUMCOMPANY LTD., BBSR	ISHWAR MOHANTY VS	// () //	

# ORISSA HIGH COURT

MISC CASES FILED on :06/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	13/2026
2	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	14/2026
3	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	15/2026
4	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	16/2026
5	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	17/2026
6	D-TRPCRL/3172/2026 TRPCRL/12/2026	BIJAYA KUMAR ROUT MP	SANGRAM MISHRA	24/2026
7	D-TRPCRL/10048/2026 TRPCRL/ /	PRADEEP KUMAR RAY MP	ANIMA KUMARI DEI	25/2026
8	D-CRLLP/10126/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	40/2026
9	D-SA/331/2001 SA/331/2001	DURYODHAN BEHERA MP	M/S.A.K.DALAI, AJIT CHANDRA MOHAPATRA	73/2026
10	D-SA/197/1994 SA/197/1994	PREMALATA MP		74/2026
11	D-SA/197/1994 SA/197/1994	PREMALATA MP		75/2026
12	D-SA/197/1994 SA/197/1994	PREMALATA MP		76/2026
13	D-SA/197/1994 SA/197/1994	PREMALATA MP		77/2026
14	D-SA/335/1998 SA/335/1998	NITYANANDA MP	MR.SAMARESWAR MOHANTY,BIDYADHAR MISHRA	78/2026
15	D-CMAPL/14894/2026 CMAPL/ /	DR.UMAKANTA JENA MP	SANGRAM JENA	84/2026
16	D-CRLMP/9938/2026 CRLMP/ /	BIJAYA MANJARI SATAPATHY MP	MOHIT AGARWAL	91/2026
17	D-CRLMP/13687/2025 CRLMP/645/2025	DEBESH KUMAR NAYAK MP		92/2026
18	D-CRLMP/6553/2026 CRLMP/330/2026	RASHMIKANTA SATAPATHY MP	MR. BHABANI SANKAR TRIPATHY ATUL TRIPATHY	93/2026
19	D-CRLMP/617/2026 CRLMP/30/2026	DINESH KUMAR SHAW MP	T.DHIREN KUMAR DORA	94/2026
20	D-JCRLA/27515/2024 JCRLA/151/2024	RAJARAM MUDULI MP	JAYANTA KUMAR PADHI	99/2026
21	D-JCRLA/31037/2025 JCRLA/179/2025	BABULI@SURA SINGH BODRA MP	ADV.	100/2026
22	D-JCRLA/151/2023 JCRLA/151/2023	MAHA TUDU MP	(MR. RUPESH MOHANTY)(M/S. BHABANI SANKAR DAS, DEBAKI MA	101/2026
23	D-LAA/14543/2026 LAA/ /	DIALU MAJHI MP	KRUSHNA CHANDRA DASH	104/2026
24	D-TRP(C)/14500/2026 TRP(C)/ /	SUBHASHREE SAHOO MP	KARUNAKAR GAYA	105/2026
25	D-LAA/73/2022 LAA/73/2022	GAIRUN BIBI MP	SUDHIR CHANDRA MOHANTY	105/2026
26	D-TRP(C)/13180/2026	SOBHASINI BEHERA	MADHU MADHAB JENA	

	TRP(C)/87/2026	MP		106/2026
27	D-LAA/42602/2025 LAA/76/2025	DULANA BEHERA MP	KISHORE KUMAR JENA	106/2026
28	D-TRP(C)/14587/2026 TRP(C)/ /	JYESTHA SARMISTHA SWAIN MP	ASHOK KUMAR PATTANAIAK (A)	107/2026
29	D-TRP(C)/14666/2026 TRP(C)/ /	KRISHNA KUMARI DAS MP	SIDDHARTH GOUTAM DAS	108/2026
30	D-TRP(C)/6051/2026 TRP(C)/42/2026	SANTABALA DAS ADHIKARI MP	RITA SINGH	109/2026
31	D-TRP(C)/12777/2026 TRP(C)/84/2026	SAGUPTA YASHMIN PARWIN MP	SATYA RANJAN MULIA	110/2026
32	D-RVWPET/14820/2026 RVWPET/ /	HARSH VARDHAN TIBREWAL MP	SANJEEV UDGATA	146/2026
33	D-RVWPET/14820/2026 RVWPET/ /	HARSH VARDHAN TIBREWAL MP	SANJEEV UDGATA	147/2026
34	D-RPFAM/14446/2026 RPFAM/ /	BRAHAMANADA NAYAK MP	BIJAYA KUMAR NAYAK (3)	149/2026
35	D-RPFAM/14659/2026 RPFAM/ /	ASHUTOSH PANIGRAHI MP	RAJENDRA KUMAR MUND	150/2026
36	D-RPFAM/14659/2026 RPFAM/ /	ASHUTOSH PANIGRAHI MP	RAJENDRA KUMAR MUND	151/2026
37	D-RPFAM/14714/2026 RPFAM/ /	RAKESH RATAN NATH MP	LAXMAN PRADHAN	152/2026
38	D-RPFAM/14586/2026 RPFAM/ /	PRAMOD NAYAK MP	DEEPAK KUMAR PANI	153/2026
39	D-RPFAM/14586/2026 RPFAM/ /	PRAMOD NAYAK MP	DEEPAK KUMAR PANI	154/2026
40	D-RPFAM/14879/2026 RPFAM/ /	MADHUSMITA MAHANTA MP	SATYAM DAS PATNAIK	155/2026
41	D-RPFAM/14910/2026 RPFAM/ /	ALOK PANI MP	PRAVAT KUMAR MOHANTY	156/2026
42	D-MATA/121/2023 MATA/121/2023	RAMESH CHANDRA MAHARANA MP	JYOTI PATNAIK	203/2026
43	D-MATA/14570/2026 MATA/ /	ANIL PANDA MP	SARADA PRASANNA SARANGI	204/2026
44	D-MATA/14594/2026 MATA/ /	DIMPLE MALHOTRA MP	RUCHI RAJGARHIA	205/2026
45	D-MATA/14625/2026 MATA/ /	ALIVA MOHANTY MP	SATYABRATA SENAPATI	206/2026
46	D-MATA/14625/2026 MATA/ /	ALIVA MOHANTY MP	SATYABRATA SENAPATI	207/2026
47	D-MATA/11633/2026 MATA/ /	IPSITA DEBATA MP	AJAYA NAYAK	208/2026
48	D-MATA/14882/2026 MATA/ /	BIJAY SAHOO MP	BASHISTHA RAY	209/2026
49	D-MATA/14882/2026 MATA/ /	BIJAY SAHOO MP	BASHISTHA RAY	210/2026
50	D-MATA/14895/2026 MATA/ /	SULOCHANA NAIK MP	PRAVAT KUMAR MOHANTY	211/2026
51	D-CONTC/46177/2025 CONTC/5499/2025	GULURMAYEE MOHANTY MP	M/S SIDHESWAR MALLIK , P.C.DAS, M.MALLIK, S.MALLICK, A.P.MO	226/2026
52	D-CONTC/14628/2026 CONTC/ /	KISHORE CHANDRA NAYAK MP	ADV.	227/2026
53	D-CONTC/39460/2025 CONTC/4617/2025	SRINIBAS MAJHI MP		228/2026
54	D-CONTC/40503/2025 CONTC/4619/2025	PANKAJ LOCHAN SAHOO MP		229/2026
55	D-CONTC/4941/2026 CONTC/969/2026	PRAKASH BEHERA MP	SAILABALA JENA	230/2026
56	D-BLAPL/9151/2026 BLAPL/3006/2026	TRILOCHAN SAHOO MP	PRAMOD CHANDRA SEJPADA	233/2026
57	D-BLAPL/9625/2026 BLAPL/ /	SADA BAGH MP	RAMESH AGARWAL	234/2026

58	D-BLAPL/6619/2026 BLAPL/2515/2026	MRUTYUNJAY DAS MP	PRABODHA CHANDRA NAYAK	235/2026
59	D-BLAPL/10052/2026 BLAPL/ /	MADHUSMITA NAYAK MP	SIDHARTHA MISHRA	236/2026
60	D-BLAPL/10079/2026 BLAPL/ /	TARA SHARMA MP	SAILAZA NANDAN DAS	237/2026
61	D-BLAPL/35988/2025 BLAPL/12765/2025	BIKASH PINGA @ PING MP	SUNIL KUMAR PANDA	238/2026
62	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP		239/2026
63	D-FAO/14610/2026 FAO/ /	THE SENIOR DIVISIONAL MANAGER M/S. ORIENT BEHNSA FINANCE CO. LTD., SAMBALPUR MP		341/2026
64	D-FAO/14766/2026 FAO/ /	SUSANTA KUMAR DASH MP	JYOTI RANJAN KHUNTIA	342/2026
65	D-FAO/485/2017 FAO/485/2017	ADITYA KU.BASANTIA MP	M/S.SAMEER KU.DAS, SAMEER KUMAR DAS	343/2026
66	D-FAO/14781/2026 FAO/ /	SAILA BHAINSA MP	SANGRAM JENA	344/2026
67	D-FAO/14794/2026 FAO/ /	BINAY KUMAR GIRI MP	SANGRAM JENA	345/2026
68	D-FAO/14803/2026 FAO/ /	MANAGING COMMITTEE OF J.B. HIGH SCHOOL, BONGRAJ, BODH MP	SANGRAM JENA	346/2026
69	D-FAO/14808/2026 FAO/ /	DICKTETOR NAIK MP	SANGRAM JENA	347/2026
70	D-FAO/14814/2026 FAO/ /	SAROJ KUMAR RATH MP	SANGRAM JENA	348/2026
71	D-FAO/14822/2026 FAO/ /	SUKANTA KUMAR PATEL MP	SANGRAM JENA	349/2026
72	D-FAO/14827/2026 FAO/ /	HEMANTA KUMAR GIRI MP	SANGRAM JENA	350/2026
73	D-CRLREV/2862/2026 CRLREV/94/2026	GOURI PRASAD DAS @ GOURI DAS MP		410/2026
74	D-CRLREV/9918/2026 CRLREV/ /	AMAR KUMAR BAHADUR @ SANKAR LAMRNEET MISHRA MP		411/2026
75	D-CRLREV/9936/2026 CRLREV/ /	PRAKASH DASH MP	PRANAYA KUMAR DASH	412/2026
76	D-CRLREV/9988/2026 CRLREV/ /	PARSHURAM DAS MP	SAMARENDRA MOHANTY	413/2026
77	D-CRLREV/10009/2026 CRLREV/ /	DHRUP @ DHRUBA MUKHI MP	JAGANNATH BHUYAN	414/2026
78	D-CRLREV/10009/2026 CRLREV/ /	DHRUP @ DHRUBA MUKHI MP	JAGANNATH BHUYAN	415/2026
79	D-CRLREV/10009/2026 CRLREV/ /	DHRUP @ DHRUBA MUKHI MP	JAGANNATH BHUYAN	416/2026
80	D-CRLREV/10031/2026 CRLREV/ /	NIRANJAN DAS MP	AMULYA RATNA PANDA	417/2026
81	D-CRLREV/10044/2026 CRLREV/ /	JOGENDRA DALEI MP	SANGRAM SENAPATI	418/2026
82	D-CRLREV/30494/2024 CRLREV/631/2024	BHADRAKALI FOODS PVT. LTD., BHADRAK MP		419/2026
83	D-CRLREV/7475/2026 CRLREV/207/2026	BINOD KUMAR SARALIA MP		420/2026
84	D-CRLREV/10078/2026 CRLREV/ /	KARTIKA BEHERA @ KALU MP	RAJENDRA KUMAR SAHU	421/2026
85	D-CRLREV/10078/2026 CRLREV/ /	KARTIKA BEHERA @ KALU MP	RAJENDRA KUMAR SAHU	422/2026
86	D-CRLREV/8547/2026 CRLREV/ /	DILLIP KUMAR MOHANTY MP	SANJIB KUMAR BHANJADEO	423/2026
87	D-CRLREV/8551/2026 CRLREV/ /	DILLIP KUMAR MOHANTY MP	SANJIB KUMAR BHANJADEO	424/2026
88	D-CRLREV/39090/2024 CRLREV/45/2025	PRAFULLA KUMAR HARICHANDAN RAY MANOJ KUMAR PATI MP		425/2026
89	D-CRLREV/10114/2026	GOBINDA BEHERA	AMITAV TRIPATHY	

	CRLREV/ /	MP		426/2026
90	D-CRLREV/10114/2026	GOBINDA BEHERA	AMITAV TRIPATHY	
	CRLREV/ /	MP		427/2026
91	D-CRLREV/9868/2026	RINKU BEHERA	RAMESH CHANDRA PRADHAN	
	CRLREV/ /	MP		428/2026
92	D-CRLREV/9868/2026	RINKU BEHERA	RAMESH CHANDRA PRADHAN	
	CRLREV/ /	MP		429/2026
93	D-ABLAPL/3019/2026	ALOK SENAPATI @ ALOKA		
	ABLAPL/1410/2026	MP		525/2026
94	D-ABLAPL/3751/2026	SURAJ NAYAK		
	ABLAPL/1661/2026	MP		526/2026
95	D-ABLAPL/3093/2026	ASHOK DAS		
	ABLAPL/1384/2026	MP		527/2026
96	D-ABLAPL/441/2026	SK. ISRAFIL @ SK. ESRAFIL		
	ABLAPL/706/2026	MP		528/2026
97	D-ABLAPL/1560/2026	RUBI SARKAR		
	ABLAPL/1492/2026	MP		529/2026
98	D-ABLAPL/2996/2026	TANU BARIK @ TANMAYA BARIK		
	ABLAPL/1499/2026	MP		530/2026
99	D-ABLAPL/9362/2026	DURGA PRASAD MOHANTY	MANAS KUMAR CHAND	
	ABLAPL/3858/2026	MP		531/2026
100	D-ABLAPL/23657/2025	MAHESWAR BEHERA		
	ABLAPL/9743/2025	MP		532/2026
101	D-ABLAPL/2170/2026	PRASANTA KUMAR NAYAK		
	ABLAPL/978/2026	MP		533/2026
102	D-ABLAPL/3156/2026	RAKESH SWAIN		
	ABLAPL/1452/2026	MP		534/2026
103	D-ABLAPL/143/2026	SAMALI DAS		
	ABLAPL/184/2026	MP		535/2026
104	D-ABLAPL/3693/2026	PRABHAKAR DEHURY		
	ABLAPL/1621/2026	MP		536/2026
105	D-ABLAPL/7109/2026	SIDHANT SEKHAR DASH	AVIRAM PATRA, SURYASMITA PANDA	
	ABLAPL/3002/2026	MP		537/2026
106	D-ABLAPL/3692/2026	PRABHAKAR DEHURY		
	ABLAPL/1696/2026	MP		538/2026
107	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		542/2026
108	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		543/2026
109	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		544/2026
110	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		545/2026
111	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		546/2026
112	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		547/2026
113	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		548/2026
114	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		549/2026
115	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		550/2026
116	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		551/2026
117	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		552/2026
118	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		553/2026
119	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		554/2026
120	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESHC H.MOHANTY	
	RSA/146/2009	MP		555/2026

121	D-RSA/146/2009 RSA/146/2009	BIJAYA ACHARYA MP	M/S.SURESHC H.MOHANTY	556/2026
122	D-RSA/146/2009 RSA/146/2009	BIJAYA ACHARYA MP	M/S.SURESHC H.MOHANTY	557/2026
123	D-RSA/146/2009 RSA/146/2009	BIJAYA ACHARYA MP	M/S.SURESHC H.MOHANTY	558/2026
124	D-RSA/146/2009 RSA/146/2009	BIJAYA ACHARYA MP	M/S.SURESHC H.MOHANTY	559/2026
125	D-RSA/443/2013 RSA/443/2013	PADMALOCHAN JENA MP	M/S.SAMIR K.MISHRA	560/2026
126	D-RSA/443/2013 RSA/443/2013	PADMALOCHAN JENA MP	M/S.SAMIR K.MISHRA	561/2026
127	D-RSA/443/2013 RSA/443/2013	PADMALOCHAN JENA MP	M/S.SAMIR K.MISHRA	562/2026
128	D-RSA/157/2010 RSA/157/2010	SARBANANDA TRIPATHY MP	M/S.RAMAKANTA MOHANTY, SUMITRA MOHANTY	563/2026
129	D-RSA/12394/2024 RSA/67/2024	DHANESWAR GOUD MP	ANUP KUMAR SAHOO	564/2026
130	D-RSA/14688/2026 RSA/ /	SULOCHANA ROUT MP	MAHESWAR MOHANTY	565/2026
131	D-RSA/379/2022 RSA/379/2022	SARAT CHANDRA SINGH SAMANTA MP	SOUMYA MISHRA	566/2026
132	D-RSA/222/2007 RSA/222/2007	NABAB@MARNATH@BABU MP	M/S.S.P.MISRA	567/2026
133	D-RSA/247/2023 RSA/247/2023	SK.SAFIRUDDIN AHEMAD MP	BIBEKANANDA BHUYAN	568/2026
134	D-RSA/247/2023 RSA/247/2023	SK.SAFIRUDDIN AHEMAD MP	BIBEKANANDA BHUYAN	569/2026
135	D-RSA/247/2023 RSA/247/2023	SK.SAFIRUDDIN AHEMAD MP	BIBEKANANDA BHUYAN	570/2026
136	D-RSA/281/2023 RSA/281/2023	SK.BUDHIA MP	AJIT KUMAR TRIPATHY	571/2026
137	D-RSA/14692/2026 RSA/ /	SULACHANA SABAR MP	PRASANNA KUMAR MISHRA	572/2026
138	D-RSA/14771/2026 RSA/ /	PRADIPTA KUMAR KARMI MP	SOUGAT DASH	573/2026
139	D-RSA/14771/2026 RSA/ /	PRADIPTA KUMAR KARMI MP	SOUGAT DASH	574/2026
140	D-RSA/14851/2026 RSA/ /	JANARDHAN SAHU MP	S.SUDHAKAR RAO (SR. ADV.)	575/2026
141	D-RSA/14854/2026 RSA/ /	KAIN NAIK MP	SAMAPIKA MISHRA	576/2026
142	D-RSA/14862/2026 RSA/ /	SABITA SAHU MP	BHASKAR CHANDRA PANDA	577/2026
143	D-RSA/14869/2026 RSA/ /	BASANTI DAS MP	SOUMYA MISHRA	578/2026
144	D-RSA/14907/2026 RSA/ /	SURAJ KUMAR ROUT MP	KABIR KUMAR JENA	579/2026
145	D-RSA/14907/2026 RSA/ /	SURAJ KUMAR ROUT MP	KABIR KUMAR JENA	580/2026
146	D-CMP/11837/2025 CMP/503/2025	RAMA GOVINDA GOPAL JEW THAKUR @ DESHVARAN RATHA MP	DESHVARAN RATHA THAKUR BIJE,BALU BAZAR	661/2026
147	D-CMP/14472/2026 CMP/ /	BISHNUPRIYA PATI @ PANDA MP	SRINIVAS MOHANTY	662/2026
148	D-CMP/14473/2026 CMP/ /	BUDHI RAULA MP	SWARUP KUMAR PATNAIK	663/2026
149	D-CMP/14482/2026 CMP/ /	RANJAN KUMAR MAHARANA MP	PARTHA SARATHI DAS	664/2026
150	D-CMP/47004/2025 CMP/1836/2025	BUDDHA DEV ROUT MP	SOUMYA RANJAN PATI	665/2026
151	D-CMP/12412/2026 CMP/ /	GITANJALI RATH MP	ABHISHEK DASH	666/2026
152	D-MACA/14507/2026	BIKRAM MAJHI	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		836/2026
153	D-MACA/14510/2026	POULASTI PATTA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		837/2026
154	D-MACA/14512/2026	JAMUNA KISAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		838/2026
155	D-MACA/14517/2026	GITA @ GITANJALI MUNDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		839/2026
156	D-MACA/14517/2026	GITA @ GITANJALI MUNDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		840/2026
157	D-MACA/14604/2026	MATI MAJHI	BISHNU BRATA SINGH	
	MACA/ /	MP		841/2026
158	D-MACA/14613/2026	RAIBARI SINGH	BISHNU BRATA SINGH	
	MACA/ /	MP		842/2026
159	D-MACA/14675/2026	DEBAKI SAHU	ARJUNA CHARANA BEHERA	
	MACA/ /	MP		843/2026
160	D-MACA/14675/2026	DEBAKI SAHU	ARJUNA CHARANA BEHERA	
	MACA/ /	MP		844/2026
161	D-MACA/34404/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., BBSR	ADARSH DASH	
	MACA/941/2024	MP		845/2026
162	D-MACA/2014/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	ANITA DASH	
	MACA/189/2026	MP		846/2026
163	D-MACA/666/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.		
	MACA/666/2022	MP		847/2026
164	D-MACA/14779/2026	JASWABANT SAHOO	AKSHYANGSHU SEKHAR NANDY	
	MACA/ /	MP		848/2026
165	D-MACA/51400/2025	SUSHREE SWAGATIKA DHAR	SUBHASIS MOHAPATRA	
	MACA/ /	MP		849/2026
166	D-MACA/7220/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.	PRADYUMN MOHANTY	
	MACA/ /	MP		850/2026
167	D-MACA/10263/2026	D.M., M/S. NATIONAL INSURANCE COM. LTD.	PRADYUMN KUMAR MOHANTY	
	MACA/ /	MP		851/2026
168	D-MACA/7223/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.	PRADYUMN MOHANTY	
	MACA/ /	MP		852/2026
169	D-MACA/7241/2026	LEGAL MANAGER, LIBERTY VIDEOCON INSURANCE COMPANY LTD., BBSR		
	MACA/ /	MP		853/2026
170	D-MACA/4889/2026	BRANCH MANAGER, LIBERTY GENERAL INSURANCE CO. LTD., SAMBALPUR		
	MACA/ /	MP		854/2026
171	D-MACA/8526/2026	LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LTD., BBSR		
	MACA/ /	MP		855/2026
172	D-MACA/9991/2026	D.M., ORIENTAL INSURANCE COMPANY LTD.	ADARSH KIAN	
	MACA/ /	MP		856/2026
173	D-MACA/4912/2026	MANAGER CLAIM(LEGAL), LIBERTY GIC LIMITED, BBSR		
	MACA/ /	MP		857/2026
174	D-MACA/13877/2024	ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/424/2024	MP		858/2026
175	D-MACA/231/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.		
	MACA/231/2022	MP		859/2026
176	D-MACA/14847/2026	D.M., ORIENTAL INSURANCE COMPANY LTD.	ADARSH KIAN	
	MACA/ /	MP		860/2026
177	D-MACA/1228/2023	M/S. NATIONAL INSURANCE CO. LTD.	BIBEKANANDA UDGATA	
	MACA/1228/2023	MP		861/2026
178	D-MACA/14920/2026	M/S CHOLAMANDALAM GENRAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		862/2026
179	D-CRLMC/998/2025	SANTOSH @ SAGAR PANDA @ SANTOSH BISWAL	PRASAD	
	CRLMC/222/2025	MP		892/2026
180	D-CRLMC/6982/2026	SK.SAMIR		
	CRLMC/806/2026	MP		893/2026
181	D-CRLMC/7065/2026	RAJESH PATI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	CRLMC/981/2026	MP		894/2026
182	D-CRLMC/9926/2026	BIMAL CHANDRA SWAIN	PANCHANAN PANIGRAHI	
	CRLMC/ /	MP		895/2026
183	D-CRLMC/10018/2026	MANDIR @ MANDIRA BHOI	BHOJARAJ SETH	
	CRLMC/ /	MP		896/2026

184	D-CRLMC/6583/2026 CRLMC/817/2026	AGNIMITRA SEN MP	SANTOSH KUMAR NANDA	897/2026
185	D-CRLMC/13531/2025 CRLMC/1996/2025	SK. RAMJAN@BABULU MP		898/2026
186	D-CRLMC/10066/2026 CRLMC/ /	K.SRINIVAS RAO MP	KAUSTUVA MOHANTY	899/2026
187	D-CRLMC/8317/2026 CRLMC/979/2026	PRAVAKAR BEHERA MP		900/2026
188	D-CRLMC/7652/2026 CRLMC/953/2026	JIBAN MOHAN NAYAK @ JEEBAN MOHAN NAYAK MP	RAMAKANTA PATTANAIAK	901/2026
189	D-CRLMC/10095/2026 CRLMC/ /	SARAT CHANDRA SAHU MP	AKHYAYA KUMAR MISHRA	902/2026
190	D-CRLMC/17615/2025 CRLMC/2192/2025	JASASWEE HARICHANDAN RAY MP	MANOJ KUMAR PATI	903/2026
191	D-CRLA/9858/2026 CRLA/ /	DUSHASAN NAYAK @ BABU @ MP	DUSHSANKAR SARATHI DAS	936/2026
192	D-CRLA/9858/2026 CRLA/ /	DUSHASAN NAYAK @ BABU @ MP	DUSHSANKAR SARATHI DAS	937/2026
193	D-CRLA/39474/2024 CRLA/26/2025	JITENDRA CHOBE MP	DEVASHIS PANDA	938/2026
194	D-CRLA/201/2011 CRLA/201/2011	GOPINATH BISWAL MP	M/S.SANTOSH K MUND	939/2026
195	D-CRLA/366/2016 CRLA/366/2016	NARMADA BISWAL MP	M/S.T.S.VISWANATHAN, M/S.HEMANTA KUMAR MUND, A.K.DEI, S.F	940/2026
196	D-CRLA/39079/2025 CRLA/1487/2025	SUDAM BHUE MP	PABITRA KUMAR NAYAK	941/2026
197	D-CRLA/776/2019 CRLA/776/2019	UMESH BAGH MP	PANCHANAN PANIGRAHI	942/2026
198	D-CRLA/1045/2022 CRLA/1045/2022	PURNA CHANDRA BEHERA MP	CHITTARANJAN SAHU, S.R.SAHOO, J.R.PATTANAIAK	943/2026
199	D-CRLA/9981/2026 CRLA/ /	LINGARAJ SWAIN @ LINGU MP	SURYAKANTA DWIBEDI	944/2026
200	D-CRLA/9981/2026 CRLA/ /	LINGARAJ SWAIN @ LINGU MP	SURYAKANTA DWIBEDI	945/2026
201	D-CRLA/203/2015 CRLA/203/2015	LAXMAN MAHANTA MP	M/S.RAMANI KANTA PATTANAIAK, UMA CHARAN MISHRA, ASUTOSH	946/2026
202	D-CRLA/29297/2025 CRLA/1116/2025	BASANT KUMAR MISHRA MP	DEBASISH PATNAIK	947/2026
203	D-CRLA/1039/2023 CRLA/1039/2023	RAMA@RAMA CHANDRA NAIK MP		948/2026
204	D-CRLA/10021/2026 CRLA/ /	GAJENDRA SING PATRA MP	JAGANNATH BHUYAN	949/2026
205	D-CRLA/10021/2026 CRLA/ /	GAJENDRA SING PATRA MP	JAGANNATH BHUYAN	950/2026
206	D-CRLA/10056/2026 CRLA/ /	RAMSEH DEEP MP	SURYAKANTA DWIBEDI	951/2026
207	D-CRLA/10056/2026 CRLA/ /	RAMSEH DEEP MP	SURYAKANTA DWIBEDI	952/2026
208	D-CRLA/10056/2026 CRLA/ /	RAMSEH DEEP MP	SURYAKANTA DWIBEDI	953/2026
209	D-CRLA/40602/2025 CRLA/6/2026	LAXMIDHAR MOHAPATRA MP	BIRAJA PRASAD TRIPATHY	954/2026
210	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1361/2026
211	D-WA/9351/2026 WA/ /	DINESH KUMAR SINGH MP	DR. JITENDRA KUMAR LENKA	1362/2026
212	D-WA/14655/2026 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HIRIPAD MOHANTY	1363/2026
213	D-WA/419/2019 WA/419/2019	SUNIL KUMAR MANDAL MP	MANOJ KUMAR MOHANTY	1364/2026
214	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1365/2026
215	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		1366/2026
216	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1367/2026
217	D-WA/14733/2026 WA/ /	SANDEEP KUMAR DAS MP	AKSHAYA KUMAR JENA	1368/2026
218	D-WA/1552/2023 WA/1552/2023	RAJANIKANTA SETHI MP	SANJAY KUMAR DAS	1369/2026
219	D-WA/14838/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY, MP	CHANDRA RANJAN MAHAPATRA	1370/2026
220	D-WA/14838/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY, MP	CHANDRA RANJAN MAHAPATRA	1371/2026
221	D-WA/11336/2026 WA/ /	GANESWAR BEHERA MP	PRAFULLA KUMAR MOHAPATRA	1372/2026
222	D-WP(C)/14447/2026 WP(C)/10382/2026	PRAKASH SWAIN MP	MOHAMMED FARADISH	6266/2026
223	D-WP(C)/14451/2026 WP(C)/ /	SMRUTI RANJAN BAL MP	SIDHARTHA DAS	6267/2026
224	D-WP(C)/14454/2026 WP(C)/ /	DR.SAFALYA RANJAN JENA MP	PRABODHA CHANDRA NAYAK	6268/2026
225	D-WP(C)/23839/2025 WP(C)/16445/2025	SANTOSH KUMAR PATRA MP	AVIJIT PATNAIK	6269/2026
226	D-WP(C)/14460/2026 WP(C)/10333/2026	LOKANATH ROUT MP	AGNISIKHA RAY	6270/2026
227	D-WP(C)/14465/2026 WP(C)/10332/2026	UMAKANTA ROUT MP	AGNISIKHA RAY	6271/2026
228	D-WP(C)/14469/2026 WP(C)/ /	BIPLAKANTA ROUTRAY MP	MANISHA PANDA	6272/2026
229	D-WP(C)/14476/2026 WP(C)/ /	M/S.PUROSTEEL INDIA PRIVATE LTD, OGA, MP	RAMESH CHANDRA JENA	6273/2026
230	D-WP(C)/14477/2026 WP(C)/ /	DEBENDRA KUMAR PANIGRAHI MP	SAILABALA JENA	6274/2026
231	D-WP(C)/14484/2026 WP(C)/ /	JAYA SISA MP	ABHISHEK SAHOO	6275/2026
232	D-WP(C)/14483/2026 WP(C)/ /	DURGA PRASAD SHARMA MP	SAILABALA JENA	6276/2026
233	D-WP(C)/14485/2026 WP(C)/ /	M/S.GOURAHARI PRATIHARI, KANPUR MP	RAMESH CHANDRA JENA	6277/2026
234	D-WP(C)/14486/2026 WP(C)/ /	HEMANT KUMAR BANSING MP	ABHISHEK SAHOO	6278/2026
235	D-WP(C)/14488/2026 WP(C)/ /	P.RAJU MP	ABHISHEKH SAHOO	6279/2026
236	D-WP(C)/14487/2026 WP(C)/ /	GANGADHAR TAKRI MP	ABHISHEK SAHOO	6280/2026
237	D-WP(C)/14489/2026 WP(C)/ /	GURU DEULPADIA MP	ABHISHEK SAHOO	6281/2026
238	D-WP(C)/53241/2024 WP(C)/32725/2024	PREMANANDA CHIHNARA MP	RAJIB RATH	6282/2026
239	D-WP(C)/14494/2026 WP(C)/ /	SURENDRA NAIK MP	ABHISHEKH SAHOO	6283/2026
240	D-WP(C)/14495/2026 WP(C)/ /	SHANKARSAN PRADHAN MP	AJAYA KUMAR TRIPATHY	6284/2026
241	D-WP(C)/14496/2026 WP(C)/ /	SOURAV NAYAK MP	ABHISHEK SAHOO	6285/2026
242	D-WP(C)/14498/2026 WP(C)/ /	BIJAY KUMAR MAHANTA MP	AJAYA KUMAR TRIPATHY	6286/2026
243	D-WP(C)/14499/2026 WP(C)/ /	DEBARCHAN PADHAN MP	AJAYA KUMAR TRIPATHY	6287/2026
244	D-WP(C)/14502/2026 WP(C)/ /	BRAHMACHARI PRABODH CHAITANYA MP	AJAYA KUMAR TRIPATHY	6288/2026
245	D-WP(C)/14506/2026 WP(C)/ /	SURENDRA NAIK MP	AJAYA KUMAR TRIPATHY	6289/2026
246	D-WP(C)/14508/2026 WP(C)/ /	DHARANIDHAR SAHU MP	AJAYA KUMAR TRIPATHY	6290/2026

247	D-WP(C)/14511/2026 WP(C)/ /	JAYADEV DAS MP	ABHISHEKH SAHOO	6291/2026
248	D-WP(C)/14514/2026 WP(C)/10343/2026	RABI NARAYAN MISHRA MP	SUKANTA KUMAR MISHRA	6292/2026
249	D-WP(C)/14519/2026 WP(C)/ /	YUBARAJ MAJHI MP	ABHISHEK SAHOO	6293/2026
250	D-WP(C)/14524/2026 WP(C)/10342/2026	DEBENDRA KUMAR PANIGRAHI MP	SAILABALA JENA	6294/2026
251	D-WP(C)/14525/2026 WP(C)/ /	ASHAMATI PRADHAN MP	PRADEEP KUMAR MISHRA	6295/2026
252	D-WP(C)/14527/2026 WP(C)/ /	SUNIL KUMAR VIMAL MP	ABHISHEK SAHOO	6296/2026
253	D-WP(C)/14528/2026 WP(C)/10349/2026	LOKANATH PANDA MP	SONALI PANDA	6297/2026
254	D-WP(C)/14530/2026 WP(C)/ /	ABHIMANYU SENAPATI MP	SARADA PRASAD DASH	6298/2026
255	D-WP(C)/14532/2026 WP(C)/ /	PRAJNYASINI PRADHAN MP	AJAY KUMAR TRIPATHY	6299/2026
256	D-WP(C)/14470/2026 WP(C)/ /	MUKTESWAR PRADHAN MP	SRINIVAS MOHANTY	6300/2026
257	D-WP(C)/14535/2026 WP(C)/ /	SANGEETA RANI RATH MP	AJAYA KUMAR TRIPATHY	6301/2026
258	D-WP(C)/14536/2026 WP(C)/ /	RAMESH CHANDRA MOHANTY MP	HEMANTA KUMAR MOHANTA	6302/2026
259	D-WP(C)/14536/2026 WP(C)/ /	RAMESH CHANDRA MOHANTY MP	HEMANTA KUMAR MOHANTA	6303/2026
260	D-WP(C)/14540/2026 WP(C)/ /	BLAKRISHNA SADANGI MP	AJAYA KUMAR TRIPATHY	6304/2026
261	D-WP(C)/14478/2026 WP(C)/10410/2026	ETI MANDAL MP	SARBESWAR SAHOO	6305/2026
262	D-WP(C)/14558/2026 WP(C)/ /	THE PRINCIPAL, SHIVAM INDUSTRIAL TRAINING INSTITUTE, BARGARH MP	PRABHAKAR KUMAR SINGH	6306/2026
263	D-WP(C)/14561/2026 WP(C)/10350/2026	HEMANT DIGAL @ KAMBHU DIGAL MP	ASHIT KUMAR DASH	6307/2026
264	D-WP(C)/31582/2023 WP(C)/31582/2023	ANUPAMA PADHI MP	JYOTI PATNAIK	6308/2026
265	D-WP(C)/14480/2026 WP(C)/10411/2026	MINA MANDAL MP	SARBESWAR SAHOO	6309/2026
266	D-WP(C)/31590/2023 WP(C)/31590/2023	SAI SUMAN PANDA MP	JYOTI PATNAIK	6310/2026
267	D-WP(C)/39997/2023 WP(C)/39997/2023	JHARANA ROTH MP	JYOTI PATNAIK,S.DEBATA,S.K.PATEL	6311/2026
268	D-WP(C)/40012/2023 WP(C)/40012/2023	GEETANJALI PATTANAIK MP	JYOTI PATNAIK	6312/2026
269	D-WP(C)/41367/2023 WP(C)/41367/2023	KUMAR BISWAJIT PRADHAN MP	JYOTI PATNAIK	6313/2026
270	D-WP(C)/14569/2026 WP(C)/ /	RESHMA RANI SAHOO MP	AMRUT BARAL	6314/2026
271	D-WP(C)/13936/2024 WP(C)/7800/2024	SWATI DASH MP	JYOTI PATNAIK	6315/2026
272	D-WP(C)/13940/2024 WP(C)/7805/2024	JYOTI PRAKASH DASH MP	JYOTI PATNAIK	6316/2026
273	D-WP(C)/14573/2026 WP(C)/ /	SANJIB GIRI MP	ABHISHEK SAHOO	6317/2026
274	D-WP(C)/14073/2024 WP(C)/7819/2024	AJANTA ROUT MP	JYOTI PATNAIK	6318/2026
275	D-WP(C)/14070/2024 WP(C)/7822/2024	NALINI BEHERA MP	JYOTI PATNAIK	6319/2026
276	D-WP(C)/40643/2024 WP(C)/24052/2024	IPSITA MISHRA MP	JYOTI PATNAIK	6320/2026
277	D-WP(C)/14575/2026 WP(C)/ /	RABINDRA PATRA MP	ABHISHEK SAHOO	6321/2026
278	D-WP(C)/14577/2026	MADAN LAL MAJHI	SAMVIT MOHANTY	

	WP(C)/10376/2026	MP		6322/2026
279	D-WP(C)/53375/2025	PUSPANJALI BAGARTY	RABI NARAYAN MISHRA	
	WP(C)/36873/2025	MP		6323/2026
280	D-WP(C)/14582/2026	NILAMANI SAMAL	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		6324/2026
281	D-WP(C)/14584/2026	SHRABANA KUMBHAR	ABHISHEK SAHOO	
	WP(C)/ /	MP		6325/2026
282	D-WP(C)/10022/2026	MD.MUSTAQUEEM	NAGEN KUMAR BARIK	
	WP(C)/7689/2026	MP		6326/2026
283	D-WP(C)/14591/2026	SURENDRA KUMAR BEHERA	ABHISHEK SAHOO	
	WP(C)/ /	MP		6327/2026
284	D-WP(C)/14590/2026	SUKADEV BEHERA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		6328/2026
285	D-WP(C)/41906/2025	MANOJ KUMAR SAMAL		
	WP(C)/29038/2025	MP		6329/2026
286	D-WP(C)/7454/2024	RANJITA PANI	RAMDAS ACHARY	
	WP(C)/3760/2024	MP		6330/2026
287	D-WP(C)/14596/2026	HALADHAR MOHANTA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		6331/2026
288	D-WP(C)/14595/2026	D.SRINIVAS	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		6332/2026
289	D-WP(C)/14597/2026	RAJIB LOCHAN MENDALI	ABHISHEK SAHOO	
	WP(C)/ /	MP		6333/2026
290	D-WP(C)/12302/2026	HEMANTH KU NAYAK	AMLAN SHAKTI PAUL	
	WP(C)/9178/2026	MP		6334/2026
291	D-WP(C)/14599/2026	DURYODHAN SAHOO	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		6335/2026
292	D-WP(C)/14603/2026	ASHABATI PATEL	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		6336/2026
293	D-WP(C)/14606/2026	RABINARAYAN NANDA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		6337/2026
294	D-WP(C)/14609/2026	DIBYASINGH MAJHI	ABHISHEK SAHOO	
	WP(C)/ /	MP		6338/2026
295	D-WP(C)/14614/2026	RAMESWAR PADHI	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		6339/2026
296	D-WP(C)/14611/2026	SUBHADRA ROUT	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		6340/2026
297	D-WP(C)/14615/2026	JYOTSNA RANI PRADHAN	SIVA SANKAR CHAINI	
	WP(C)/ /	MP		6341/2026
298	D-WP(C)/14618/2026	BIGYAN CHANDRA SAHU	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		6342/2026
299	D-WP(C)/14626/2026	UMAKANTA MOHAPATRA	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		6343/2026
300	D-WP(C)/14629/2026	DURGA CHARAN MURUDI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		6344/2026
301	D-WP(C)/14538/2026	NIRUPAMA ROUT	SUBASH CHANDRA ROUSTRAY	
	WP(C)/ /	MP		6347/2026
302	D-WP(C)/14665/2026	ANKIT PATTANAIK	SAIBRATA RATH	
	WP(C)/ /	MP		6348/2026
303	D-WP(C)/9947/2026	DEBABRATA BHATTA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/7274/2026	MP		6349/2026
304	D-WP(C)/47640/2025	RAMESH KUMAR TRIPATHY	SAROJ KUMAR DASH	
	WP(C)/33953/2025	MP		6350/2026
305	D-WP(C)/5199/2013	SHYAM S.AGARWALLA	M/S.M.C.JENA, SAIBRATA RATH	
	WP(C)/5199/2013	MP		6351/2026
306	D-WP(C)/14667/2026	GADADHAR BEHERA	SURAJ MOHANTY	
	WP(C)/ /	MP		6352/2026
307	D-WP(C)/12847/2013	SHYAM SUNDER AGARWAL	M/S.M.C.JENA, SAIBRATA RATH	
	WP(C)/12847/2013	MP		6353/2026
308	D-WP(C)/9947/2026	DEBABRATA BHATTA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/7274/2026	MP		6354/2026
309	D-WP(C)/33375/2025	PRAVAT RANJAN BEHERA	ATUL TRIPATHY	
	WP(C)/23377/2025	MP		6355/2026

310	D-WP(C)/33357/2025 WP(C)/23216/2025	RANENDRA PRATAP MANGARAJ MP	ATUL TRIPATHY	6356/2026
311	D-WP(C)/14669/2026 WP(C)/ /	M/S AASTHA ELECTRICALS, HARYANA MP	ABINASH ACHARYA	6357/2026
312	D-WP(C)/17897/2025 WP(C)/12370/2025	BASANT KUMAR BEHERA MP	BASANT KUMAR BEHERA (IN PERSON), SAUBHAGYA KUMAR SAMAL	6359/2026
313	D-WP(C)/5499/2026 WP(C)/4909/2026	BHIKARI CHARAN JATI MP	UMA CHARAN MISHRA	6360/2026
314	D-WP(C)/14674/2026 WP(C)/ /	BHARTI AXA LIFE INSURANCE CO.LTD, MUMBAI MP	SHARAD KUMAR MOHANTY	6361/2026
315	D-WP(C)/5682/2019 WP(C)/5682/2019	ALL ODISHA JUDICIAL EMPLOYEES ASSOCIATION MP	CHITANAR KUMAR MISHRA	6362/2026
316	D-WP(C)/14677/2026 WP(C)/ /	SUKADEVA DANG MP	TRILOCHAN NANDA	6363/2026
317	D-WP(C)/14683/2026 WP(C)/ /	UNION OF INDIA MP	SEPHALEE DAS	6364/2026
318	D-WP(C)/14689/2026 WP(C)/ /	PANCHALI BAGARTY@BAGARTI MP	SASWATI MOHAPATRA	6365/2026
319	D-WP(C)/14699/2026 WP(C)/ /	KUNJABIHARI RAO MP	SANJAYA KUMAR PANIGRAHI	6366/2026
320	D-WP(C)/8766/2026 WP(C)/6565/2026	M/S MINZ GAS AND PROVISIONS, SUNDARABARAM MP	BHARAN KESHARI SAHU	6367/2026
321	D-WP(C)/14704/2026 WP(C)/ /	M/S.DAKESWARI ENTERPRISES, JAJPUR MP	MAHITOSH SINHA	6368/2026
322	D-WP(C)/14706/2026 WP(C)/ /	GREEN CIRCLE ENVIRONMENT PVT. LTD. MP	UPENDRA KUMAR SAMAL	6369/2026
323	D-WP(C)/10386/2026 WP(C)/ /	AMARENDRA ROUT MP	M. BALAKRISHNA RAO	6370/2026
324	D-WP(C)/14713/2026 WP(C)/ /	BASANTA MANJARI JENA MP	DINESH KUMAR PANDA	6371/2026
325	D-WP(C)/14712/2026 WP(C)/ /	AUROBINDA NAYAK MP	ABHISHEK SAHOO	6372/2026
326	D-WP(C)/14717/2026 WP(C)/ /	HRUDANANDA MAHANTA MP	TUSHAR KANTA NAYAK	6373/2026
327	D-WP(C)/21446/2025 WP(C)/16402/2025	M/S NITAANSH VINIMAY PVT. LTD., ROURKELA MP	PRADAYA KISHORE HARICHANDAN	6374/2026
328	D-WP(C)/14718/2026 WP(C)/ /	HRUDANANDA SAHOO MP	ASIT KUMAR JENA	6375/2026
329	D-WP(C)/14721/2026 WP(C)/ /	PRATAP CHANDRA MAHANTA MP	TUSHAR KANTA NAYAK	6376/2026
330	D-WP(C)/14720/2026 WP(C)/ /	ARATI SAHU MP	ABHISHEK SAHOO	6377/2026
331	D-WP(C)/14723/2026 WP(C)/ /	AMITAV MOHANTY MP	MANAS KUMAR CHAND	6378/2026
332	D-WP(C)/14687/2026 WP(C)/ /	M/S BUDHINATH TRADERS MP	ATUL TRIPATHY	6379/2026
333	D-WP(C)/14725/2026 WP(C)/ /	SHYAM SUNDAR MURMU MP	ABHISHEK SAHOO	6380/2026
334	D-WP(C)/14729/2026 WP(C)/ /	ANJUMARA BEGUM MP	MANAS KUMAR CHAND	6381/2026
335	D-WP(C)/2353/2025 WP(C)/2130/2025	M/S V S AGROTECH, CUTTACK MP		6382/2026
336	D-WP(C)/14732/2026 WP(C)/ /	SHANMUKHA RAO NOUGAPU MP	ABHISHEK SAHOO	6383/2026
337	D-WP(C)/14738/2026 WP(C)/ /	SAROJ KUMAR BEHERA MP	SUSHANTA KUMAR JOSHI	6384/2026
338	D-WP(C)/50805/2024 WP(C)/30798/2024	INDIAN OIL CORPORATION LTD.,BHUBANESHWAR MP	HEMWAR MATHEWS	6385/2026
339	D-WP(C)/14740/2026 WP(C)/ /	BANSIDHAR PRADHAN MP	AMIT PRASAD BOSE	6386/2026
340	D-WP(C)/1548/2024 WP(C)/758/2024	PARIKHITA GIRI MP	DURGESH NARAYAN RATH	6387/2026
341	D-WP(C)/49193/2025	PADMANAV BEHERA		

	WP(C)/34103/2025	MP		6388/2026
342	D-WP(C)/14746/2026 WP(C)/ /	JANARDAN PANDA MP	SIDHARTH SHANKAR PADHY	6389/2026
343	D-WP(C)/7445/2026 WP(C)/5894/2026	ARJUN PRADHAN MP	BHABANI SHANKAR RAYAGURU	6390/2026
344	D-WP(C)/7630/2026 WP(C)/5900/2026	SATYANANDA SAHOO MP	BHABANI SHANKAR RAYAGURU	6391/2026
345	D-WP(C)/7657/2026 WP(C)/5901/2026	SHAIKH ILIAS MOHAMMAD MP	BHABANI SHANKAR RAYAGURU	6392/2026
346	D-WP(C)/8189/2026 WP(C)/6346/2026	SIBARAM SADANGI MP	BHABANI SHANKAR RAYAGURU	6393/2026
347	D-WP(C)/8184/2026 WP(C)/6468/2026	BHANJA KISHORE PADHY MP	BHABANI SHANKAR RAYAGURU	6394/2026
348	D-WP(C)/8537/2026 WP(C)/6515/2026	BABULA JENA MP	BHABANI SHANKAR RAYAGURU	6395/2026
349	D-WP(C)/8575/2026 WP(C)/6582/2026	DASARATHI TUDU MP	BHABANI SHANKAR RAYAGURU	6396/2026
350	D-WP(C)/8634/2026 WP(C)/6589/2026	NABIN KUMAR BHOI MP	BHABANI SHANKAR RAYAGURU	6397/2026
351	D-WP(C)/8670/2026 WP(C)/6600/2026	HARISCHANDRA PRADHAN MP	BHABANI SHANKAR RAYAGURU	6398/2026
352	D-WP(C)/8672/2026 WP(C)/6604/2026	DHARMARAJ BHOI MP	BHABANI SHANKAR RAYAGURU	6399/2026
353	D-WP(C)/14756/2026 WP(C)/ /	JANARDAN PANDA MP	SIDHARTH SHANKAR PADHY	6400/2026
354	D-WP(C)/8663/2026 WP(C)/6648/2026	BRIJESH KUMAR SHUKLA MP	BHABANI SHANKAR RAYAGURU	6401/2026
355	D-WP(C)/8698/2026 WP(C)/6659/2026	SURIYA NARAYANA PADHI MP	BHABANI SHANKAR RAYAGURU	6402/2026
356	D-WP(C)/8705/2026 WP(C)/6662/2026	DHARMANANDA PANDA MP	BHABANI SHANKAR RAYAGURU	6403/2026
357	D-WP(C)/8569/2026 WP(C)/6672/2026	CHANDRAKANTA NAYAK MP	BHABANI SHANKAR RAYAGURU	6404/2026
358	D-WP(C)/8696/2026 WP(C)/6681/2026	BIRENDRA KUMAR PADHI MP	BHABANI SHANKAR RAYAGURU	6405/2026
359	D-WP(C)/12395/2026 WP(C)/ /	ADHIR KUMAR DEY MP	ABHISEK MOHANTY	6406/2026
360	D-WP(C)/14761/2026 WP(C)/ /	LABAKRUSHNA MANDAL MP	MANOJ KUMAR MOHANTY	6407/2026
361	D-WP(C)/12397/2026 WP(C)/ /	NRUSINGHA CHARAN GIRI MP	ABHISEK MOHANTY	6408/2026
362	D-WP(C)/14762/2026 WP(C)/ /	M/S. MAA TARA TARINI NUT AND BOLT MP	SURENDRANIPATRA	6409/2026
363	D-WP(C)/1872/2026 WP(C)/1696/2026	SANDHYARANI PARIDA MP	NRUSINGH CHARAN ROUT	6410/2026
364	D-WP(C)/4712/2026 WP(C)/3911/2026	GUNJAN KUMAR JOSHI MP	RANJAN KUMAR ROUT	6411/2026
365	D-WP(C)/14765/2026 WP(C)/ /	KIRTAN BEJ MP	JAGAJIBAN PRADHAN	6412/2026
366	D-WP(C)/14739/2026 WP(C)/ /	BRAJA KISHORE DAS MP	SURENDRA KUMAR DAS	6413/2026
367	D-WP(C)/30476/2025 WP(C)/21402/2025	TRILOCHAN MUDULI MP	SUBHRANSU BHUSAN MOHANTY	6414/2026
368	D-WP(C)/14769/2026 WP(C)/ /	SASMITA SANKHUA MP	SUKANTA KUMAR MISHRA	6415/2026
369	D-WP(C)/14770/2026 WP(C)/ /	EXECUTIVE ENGINEER(ELECT.), KEED, THRODAN, KALAMANDIRI MP	PROBIR KUMAR TRIPATHY	6416/2026
370	D-WP(C)/14772/2026 WP(C)/ /	PURENDRA PATRA MP	MANOJ KUMAR MOHANTY	6417/2026
371	D-WP(C)/31457/2025 WP(C)/22067/2025	BRAJA MOHAN HIGHER SECONDARY SCHOOL, BADASORE MP	HOULI, BADASORE	6418/2026
372	D-WP(C)/1872/2026 WP(C)/1696/2026	SANDHYARANI PARIDA MP	NRUSINGH CHARAN ROUT	6419/2026

373	D-WP(C)/14776/2026 WP(C)/ /	PURNA CHANDRA MURMU MP	MANOJ KUMAR MOHANTY	6420/2026
374	D-WP(C)/14778/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), KEED, T MP	PROBUN KAKHANI DIPAK KUMAR TRIPATHY	6421/2026
375	D-WP(C)/30338/2024 WP(C)/17329/2024	BIREN KISKU MP	Achyutananda Routray	6422/2026
376	D-WP(C)/8322/2026 WP(C)/6512/2026	PRAKASH CHANDRA MAHARANA MP	JANAKI KANTA MAHAPATRA	6423/2026
377	D-WP(C)/14782/2026 WP(C)/ /	HIRAMANI KISKU MP	MANOJ KUMAR MOHANTY	6424/2026
378	D-WP(C)/14009/2026 WP(C)/ /	DHANU SINGH MP	HEMANTA KUMAR MOHANTA	6425/2026
379	D-WP(C)/13784/2019 WP(C)/13784/2019	RAMANATH @ RAGHUNATH NAYAK MP	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD MOHANTY	6426/2026
380	D-WP(C)/15310/2025 WP(C)/10595/2025	GAYATRI MISSION SHAKTI FEDERATION, MP	RADY, KEONJHAR MAHANTA, MR. RAJJEET ROY	6427/2026
381	D-WP(C)/14799/2026 WP(C)/ /	PRASANNA KUMAR SUBUDHI MP	SHREEKANTA PRASAD SAHOO (1)	6428/2026
382	D-WP(C)/14801/2026 WP(C)/ /	GARUDADHWAJ BEHERA MP	ARUN KUMAR PATRA	6429/2026
383	D-WP(C)/39609/2025 WP(C)/28818/2025	DASARATHA BERIHA MP		6430/2026
384	D-WP(C)/14806/2026 WP(C)/ /	LINGARAJ PAIKARAY MP	SHREEKANTA PRASAD SAHOO (1)	6431/2026
385	D-WP(C)/14807/2026 WP(C)/ /	SUPREME INDUSTRIES LIMITED BIOWOND MP	DEBTKOLIBASTA	6432/2026
386	D-WP(C)/14809/2026 WP(C)/ /	SHWETA TIWARI MP	ARUN KUMAR PATRA	6433/2026
387	D-WP(C)/15310/2025 WP(C)/10595/2025	GAYATRI MISSION SHAKTI FEDERATION, MP	RADY, KEONJHAR MAHANTA, MR. RAJJEET ROY	6434/2026
388	D-WP(C)/11732/2023 WP(C)/11732/2023	M/S CEF ENGINEERING, BBSR MP	SOMANATH MISHRA	6435/2026
389	D-WP(C)/45144/2025 WP(C)/31574/2025	M/S. CEF ENGINEERING, BBSR MP	SOMANATH MISHRA	6436/2026
390	D-WP(C)/14811/2026 WP(C)/ /	KUNI PRADHAN MP	SHANTI PRAKASH MOHANTY	6437/2026
391	D-WP(C)/14817/2026 WP(C)/ /	RANJITA BEHERA MP	AMIT PRASAD BOSE	6438/2026
392	D-WP(C)/14819/2026 WP(C)/ /	UDITA RANI NATH MP	SUBHADUTTA ROUSTRAY	6439/2026
393	D-WP(C)/14821/2026 WP(C)/ /	SUNIL KUMAR MOHANTY MP	BEDA PRAKASH PANDA	6440/2026
394	D-WP(C)/7358/2026 WP(C)/6182/2026	PRADIP KUMAR SAHU MP		6441/2026
395	D-WP(C)/14823/2026 WP(C)/ /	KAMINI PANIGRAHI MP	SUBHADUTTA ROUSTRAY	6442/2026
396	D-WP(C)/14224/2025 WP(C)/12140/2025	LAKSHMI @ LAXMI SAHU MP	DEEPALI MAHAPATRA	6443/2026
397	D-WP(C)/14831/2026 WP(C)/ /	RABINDRA PATRA MP	SASWAT KUMAR DAS	6444/2026
398	D-WP(C)/14834/2026 WP(C)/ /	KALABATI SAHU MP	PRAMOD KUMAR NAYAK	6445/2026
399	D-WP(C)/14787/2026 WP(C)/ /	SABNAM SATPATHY MP	SASWATA PATNAIK	6446/2026
400	D-WP(C)/27696/2025 WP(C)/20257/2025	ROSHAN PATNAIK MP	OM SWARUP	6447/2026
401	D-WP(C)/7449/2018 WP(C)/7449/2018	M/S.MSP METALLICS LTD. MP	M/S.DIPAK KUMAR DEY, ALOK RANJAN MOHANTY	6448/2026
402	D-WP(C)/1031/2021 WP(C)/1031/2021	M/S. MSP METALLICS LTD. MP	CHANDAN KUMAR DEY, ALOK RANJAN MOHANTY	6449/2026
403	D-WP(C)/10605/2026 WP(C)/8353/2026	CHINMAYA PATRA MP	DR.BINODA KUMAR MISHRA	6450/2026
404	D-WP(C)/14843/2026	DR.BABITA PATRO	KALPATARU KHUNTIA	

	WP(C)/ /	MP		6451/2026
405	D-WP(C)/14856/2026	NIRANJAN PRADHAN	ABHISEK MOHANTY	
	WP(C)/ /	MP		6452/2026
406	D-WP(C)/2102/2002	BRUNDABAN JENA	Gyanendra Kumar Tripathy	
	WP(C)/2102/2002	MP		6453/2026
407	D-WP(C)/14868/2026	DEBASIS ROUT	SURESH KUMAR PANDA	
	WP(C)/ /	MP		6454/2026
408	D-WP(C)/14866/2026	SATYAJIT PATRA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		6455/2026
409	D-WP(C)/14880/2026	SAI SUHANI NAYAK	NIRANJAN LENKA	
	WP(C)/ /	MP		6456/2026
410	D-WP(C)/10315/2025	KHIROD MOHANTY	HRUDANANDA MOHAPATRA	
	WP(C)/7826/2025	MP		6457/2026
411	D-WP(C)/14792/2026	CHINMAYA KUMAR MAHALIK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		6458/2026
412	D-WP(C)/10315/2025	KHIROD MOHANTY	HRUDANANDA MOHAPATRA	
	WP(C)/7826/2025	MP		6459/2026
413	D-WP(C)/14889/2026	REENA RANI DAS	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6460/2026
414	D-WP(C)/14900/2026	RANJITA BEHERA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		6461/2026
415	D-WP(C)/14902/2026	SRUSTI SAMPURNA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6462/2026
416	D-WP(C)/14908/2026	JYOTSNARANI MOHAPATRA	BIBUDHENDRA DASH	
	WP(C)/ /	MP		6463/2026
417	D-WP(C)/14912/2026	NIRMALA NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6464/2026
418	D-WP(C)/14796/2026	SANTOSH KUMAR NAYAK	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		6465/2026
419	D-WP(C)/14914/2026	M/S CMRGS INFRASTRUCTURE PROJECTS ANUPTEERKHAND MOHANTY		
	WP(C)/ /	MP		6466/2026
420	D-WP(C)/14917/2026	DR.SATYAVRATA PANDA	SRIDHAR RATH	
	WP(C)/ /	MP		6467/2026
421	D-WP(C)/14919/2026	SDABITA MOHANTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6468/2026
422	D-WP(C)/14925/2026	NISIKANTA SAHOO	SAMEER KUMAR DAS	
	WP(C)/ /	MP		6469/2026
423	D-WP(C)/14928/2026	M/S.CHILDREN CENTRE INTEGRAL EDUCATION AT BHANESWAR SOMNATH BANSHWAR		
	WP(C)/ /	MP		6470/2026
424	D-WP(C)/14798/2026	KSHITISH CHAUDHURI	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		6471/2026